



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Stores Purchase

Agriculture Development and Farmers' Welfare Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ-155/2018.

2018 മേയ് 28.

മാവേലിക്കര ജില്ലാകൃഷിത്തോട്ടത്തിലെ കാർഷിക വൃത്തികൾക്കായി 2018-19 സാമ്പത്തിക വർഷത്തിൽ 12000 ക്യൂബിക് അടി പച്ചച്ചാണകം വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ള വൃത്തികളിൽ നിന്നും മത്സരസ്വഭാവമുള്ള മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 4,00,000.

നിബന്ധനകൾ

- ഒരു ക്യൂബിക് അടി പച്ചച്ചാണകത്തിന്റെ നിരക്കായിരിക്കണം ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
- വിതരണം ചെയ്യുന്ന പച്ചച്ചാണകം നല്ലതും കലർപ്പില്ലാത്തതുമായിരിക്കണം.
- ദർഘാസുകൾ സുപ്രണ്ട്, ജില്ലാകൃഷിത്തോട്ടം, മാവേലിക്കര എന്ന വിലാസത്തിൽ 2018 ജൂലൈ 11 ബുധനാഴ്ച രാവിലെ 10 മണിക്ക് മുമ്പായി ലഭിക്കേണ്ടതും അനേക

ദിവസം 11-ന് അപ്പോൾ ഹാജരായ ടെണ്ടർ ദായകരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും, കുറഞ്ഞ നിരക്കിലുള്ള ദർഘാസ് യുക്തമെന്ന് കണ്ടാൽ അംഗീകരിക്കുന്നതുമാണ്.

- ദർഘാസ് സമർപ്പിക്കുന്ന കവറിന് പുറത്ത് മുകളിലായി ടെണ്ടർ നമ്പർ എ-155/2018 തീയതി 11-7-2018, പച്ചച്ചാണകം വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്ന് വ്യക്തമായി രേഖപ്പെടുത്തിയിരിക്കണം.
- 2018 ജൂൺ 8 മുതൽ ടെണ്ടർഫോറത്തിന്റെ വിതരണം ആരംഭിക്കുകയും 2018 ജൂലൈ 10 ചൊവ്വാഴ്ച വൈകിട്ട് 4.30 മണിയോടുകൂടി അവസാനിക്കുന്നതുമായിരിക്കും. യാതൊരു കാരണവശാലും ടെണ്ടർഫോറത്തിന്റെ വില തിരിച്ചുനൽകുന്നതല്ല. ടെണ്ടർ ഫോറത്തിന്റെ വില പണമായോ മണിയോർഡറായോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ടെണ്ടർഫോറത്തിന്റെ വിലയോടൊപ്പം ആയതിന്റെ ജി.എസ്.റ്റി കൂടി ഈടാക്കുന്നതാണ്.
- ടെണ്ടറിനോടൊപ്പം 5,000-ന്റെ നിരതദ്രവ്യം ക്രോസ്സ് ചെയ്ത ഡിമാന്റ് ഡ്രാഫ്റ്റായി, സുപ്രണ്ട്, ജില്ലാകൃഷിത്തോട്ടം, മാവേലിക്കര എന്ന വിലാസത്തിൽ എസ്. ബി.ഐ കൊച്ചാലുമ്മൂട് ശാഖയിൽ നിന്നും മാറത്തക്കവണ്ണം സമർപ്പിക്കേണ്ടതാണ്.

- 7. ടെണ്ടറിനോടൊപ്പം 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ പ്രവൃത്തി സംബന്ധമായ സമ്മതപത്രം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.
- 8. വിതരണം ചെയ്യുന്ന പച്ചച്ചാണകത്തിന്റെ തൂക്കം ബോധ്യപ്പെടുത്തുവാൻ കരാറുകാരൻ ബാധ്യസ്ഥനാണ്.
- 9. ടെണ്ടർ തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണത്താൽ അവധി പ്രഖ്യാപിച്ചാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്ത് ടെണ്ടർ തുറക്കുന്നതാണ്.
- 10. കരാറുകാരിൽ നിന്നും അതാത് കാലങ്ങളിൽ നിലവിലുള്ള നിരക്ക് ആദായ നികുതിയായി ഈടാക്കുന്നതാണ്.
- 11. ടെണ്ടർ അംഗീകരിച്ച് ഒരു മാസത്തിനുള്ളിൽ ഏൽപ്പിച്ച പ്രവൃത്തി ചെയ്ത് തീർക്കേണ്ടതാണ്.
- 12. വ്യവസ്ഥകൾക്ക് വിരുദ്ധമായി കരാറുകാരൻ പ്രവർത്തിക്കുകയോ നിശ്ചിത സമയപരിധിക്കുള്ളിൽ പച്ചച്ചാണകം വിതരണം ചെയ്യാതിരിക്കുകയോ ചെയ്യുന്നപക്ഷം ടെണ്ടർ നടപടികൾ റദ്ദാക്കുന്നതിനുള്ള അധികാരം സുപ്രണ്ടിന് ഉണ്ടായിരിക്കുന്നതാണ്. മാത്രമല്ല ആയതു മൂലമുണ്ടാകുന്ന എല്ലാ നഷ്ടങ്ങൾക്കും പൂർണ്ണ ഉത്തരവാദിത്വം കരാറുകാരന് മാത്രമായിരിക്കും. ടി നഷ്ടം റവന്യൂ റിക്കവറി അടക്കമുള്ള നിയമാനുസൃത മാർഗ്ഗത്തിലൂടെ ഈടാക്കുന്നതാണ്.
- 13. ടെണ്ടർ അംഗീകരിക്കുന്നതുൾപ്പെടെയുള്ള നടപടികൾ കർഷിക വികസന കർഷകക്ഷേമവകുപ്പ് ഡയറക്ടറുടെ തീരുമാനത്തിന് അനുസൃതമായിരിക്കും.
- 14. ടെണ്ടർ സംബന്ധമായ കൂടുതൽ വിവരങ്ങൾ ഓഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭ്യമാകുന്നതാണ്. (ഫോൺ. 0479-2357690).

(2)

നമ്പർ എ-156/2018. 2018 മേയ് 28.

മാവേലിക്കര ജില്ലാകൃഷിത്തൊട്ടത്തിലെ കാർഷികവൃത്തികൾക്കായി 2018-19 സാമ്പത്തിക വർഷത്തിൽ 30000 കി. ഗ്രാം ചകിരിച്ചോറ് കമ്പോസ്റ്റ് വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ള വ്യക്തികളിൽ നിന്നും മത്സരസ്വഭാവമുള്ള മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 2,00,000.

നിബന്ധനകൾ

- 1. ഒരു കി. ഗ്രാം ചകിരിച്ചോറ് കമ്പോസ്റ്റ് നിരക്കായിരിക്കണം ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്. (ജി.എസ്.റ്റി ഉൾപ്പെടെ).
- 2. വിതരണം ചെയ്യുന്ന ചകിരിച്ചോറ് കമ്പോസ്റ്റ് ഗുണനിലവാരം ഉള്ളതായിരിക്കണം.
- 3. ദർഘാസുകൾ സുപ്രണ്ട്, ജില്ലാകൃഷിത്തൊട്ടം, മാവേലിക്കര എന്ന വിലാസത്തിൽ 2018 ജൂലൈ 11 ബുധനാഴ്ച രാവിലെ 10 മണിക്ക് മുമ്പായി ലഭിക്കേണ്ടതും അന്നേ ദിവസം 12 മണിക്ക് അപ്പോൾ ഹാജരായ ടെണ്ടർ ദായകരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും, കുറഞ്ഞ നിരക്കിലുള്ള ദർഘാസ് യുക്തമെന്ന് കണ്ടാൽ അംഗീകരിക്കുന്നതുമാണ്.

- 4. ദർഘാസ് സമർപ്പിക്കുന്ന കവറിന് പുറത്ത് മുകളിലായി ടെണ്ടർ നമ്പർ എ-156/2018 തീയതി, 11-7-2018, ചകിരിച്ചോറ് കമ്പോസ്റ്റ് വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്ന് വ്യക്തമായി രേഖപ്പെടുത്തിയിരിക്കണം.
- 5. 2018 ജൂൺ 8 മുതൽ ടെണ്ടർഫോറത്തിന്റെ വിതരണം ആരംഭിക്കുകയും 2018 ജൂലൈ 10 ചൊവ്വാഴ്ച വൈകിട്ട് 4.30 മണിയോടുകൂടി അവസാനിക്കുന്നതുമായിരിക്കും. യാതൊരു കാരണവശാലും ടെണ്ടർഫോറത്തിന്റെ വില തിരിച്ചുനൽകുന്നതല്ല. ടെണ്ടർ ഫോറത്തിന്റെ വില പണമായോ മണിയോർഡറായോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ടെണ്ടർഫോറത്തിന്റെ വിലയോടൊപ്പം ആയതിന്റെ ജി.എസ്.റ്റി കൂടി ഈടാക്കുന്നതാണ്.
- 6. ടെണ്ടറിനോടൊപ്പം 5,000-ന്റെ നിരതദ്രവ്യം ക്രോസ്സ്ചെയ്ത ഡിമാന്റ് ഡ്രാഫ്റ്റായി, സുപ്രണ്ട്, ജില്ലാകൃഷിത്തൊട്ടം, മാവേലിക്കര എന്ന വിലാസത്തിൽ എസ്.ബി.ഐ കൊച്ചാലുമ്മൂട് ശാഖയിൽ നിന്നും മാറത്തക്കവണ്ണം സമർപ്പിക്കേണ്ടതാണ്.
- 7. ടെണ്ടറിനോടൊപ്പം 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ പ്രവൃത്തി സംബന്ധമായ സമ്മതപത്രം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.
- 8. ടെണ്ടർ അംഗീകരിച്ച് ഒരു മാസത്തിനുള്ളിൽ ഏൽപ്പിച്ച പ്രവൃത്തി ചെയ്ത് തീർക്കേണ്ടതാണ്.
- 9. വിതരണം ചെയ്യുന്ന ചകിരിച്ചോറ് കമ്പോസ്റ്റ് തൂക്കം ബോധ്യപ്പെടുത്തുവാൻ കരാറുകാരൻ ബാധ്യസ്ഥനാണ്.
- 10. ടെണ്ടർ തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണത്താൽ അവധി പ്രഖ്യാപിച്ചാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയത്ത് ടെണ്ടർ തുറക്കുന്നതാണ്.
- 11. ടെണ്ടർ അംഗീകരിക്കുന്നതുൾപ്പെടെയുള്ള നടപടികൾ കർഷിക വികസന കർഷകക്ഷേമവകുപ്പ് ഡയറക്ടറുടെ തീരുമാനത്തിന് അനുസൃതമായിരിക്കും.
- 12. കരാറുകാരിൽ നിന്നും അതാത് കാലങ്ങളിൽ നിലവിലുള്ള നിരക്ക് ആദായ നികുതിയായി ഈടാക്കുന്നതാണ്.
- 13. വ്യവസ്ഥകൾക്ക് വിരുദ്ധമായി കരാറുകാരൻ പ്രവർത്തിക്കുകയോ നിശ്ചിത സമയപരിധിക്കുള്ളിൽ ചകിരിച്ചോറ് കമ്പോസ്റ്റ് വിതരണം ചെയ്യാതിരിക്കുകയോ ചെയ്യുന്നപക്ഷം ടെണ്ടർ നടപടികൾ റദ്ദാക്കുന്നതിനുള്ള അധികാരം സുപ്രണ്ടിന് ഉണ്ടായിരിക്കുന്നതാണ്. മാത്രമല്ല ആയതു മൂലമുണ്ടാകുന്ന എല്ലാ നഷ്ടങ്ങൾക്കും പൂർണ്ണ ഉത്തരവാദിത്വം കരാറുകാരന് മാത്രമായിരിക്കും. ടി നഷ്ടം റവന്യൂ റിക്കവറി അടക്കമുള്ള നിയമാനുസൃത മാർഗ്ഗത്തിലൂടെ ഈടാക്കുന്നതാണ്.
- 14. ടെണ്ടർ സംബന്ധമായ കൂടുതൽ വിവരങ്ങൾ ഓഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭ്യമാകുന്നതാണ്. (ഫോൺ. 0479-2357690).

ജില്ലാ കൃഷിത്തൊട്ടം, മാവേലിക്കര.

(ഒപ്പ്) സുപ്രണ്ട്.

Animal Husbandry Department

ദർഘാസ് പരസ്യം

(1)

[നമ്പർ II/2018-19]

നമ്പർ ബി-1268/2018.

2018 ജൂൺ 6.

ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം എന്ന സ്ഥാപനത്തിലേക്ക് ചുവടെ ചേർത്തിട്ടുള്ള കെമിക്കൽസ് വാങ്ങുന്നതിലേക്ക് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

Special Items for Antibiotic Sensitivity Testing Kit—5 Items.

ദർഘാസുകൾ അടക്കം ചെയ്തിട്ടുള്ള കവറിന്റെ പുറത്ത് “ദർഘാസ് നമ്പർ II/2018-19 ആന്റിബയോട്ടിക് സെൻസിറ്റിവിറ്റി കിറ്റ് ഉൽപാദനത്തിന് വേണ്ടിയുള്ള സ്പെഷ്യൽ ഐറ്റംസ് വാങ്ങൽ” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതും 12-7-2018 പകൽ 12 മണിക്കോ, അതിനു മുൻപോ ഡയറക്ടർ, ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം, കേരളം, പിൻ-695 562 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതും ആകുന്നു. നിശ്ചിത തീയതിക്കും സമയത്തിനുശേഷവും ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം (12-7-2018) പകൽ 2.30-ന് ദർഘാസ് നൽകിയിട്ടുള്ള വരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 11-7-2018 വൈകുന്നേരം 3 മണിവരെ ഡയറക്ടർ, ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം, കേരളം, പിൻ-695 562 എന്ന വിലാസത്തിൽനിന്നും ദർഘാസ് ഫോറങ്ങൾ താഴെ പറയുന്ന നിരക്കിൽ ലഭിക്കുന്നതാണ്.

അടങ്കൽ തുക— 1,05,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— 400 + ജി.എസ്.ടി. @ 18%.

ഡ്യൂപ്ലിക്കേറ്റ്— 200 + ജി.എസ്.ടി. @ 18%.

തപാൽ വഴി— 500 + ജി.എസ്.ടി. @ 18%.

ദർഘാസ് ഫോറങ്ങൾ വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില രൊക്കം പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ്, പോസ്റ്റൽ ഓർഡറുകൾ തുടങ്ങിയവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. അടച്ചുകഴിഞ്ഞ ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. കൂടുതൽ വിവരങ്ങൾ ആഫീസ് സമയങ്ങളിൽ നേരിട്ടന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. പ്രത്യേക കാരണം കാണിക്കാതെ തന്നെ ദർഘാസുകൾ പൂർണ്ണമായോ ഭാഗികമായോ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ് ഡയറക്ടറിൽ നിക്ഷിപ്തമാണ്.

[No. II/2018-19]

No. B-1268/2018.

6th June 2018.

Sealed competitive tenders are invited for the purchase of below mentioned Special Items for Antibiotic Sensitivity Testing kit for the use of Institute of Animal Health and Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram.

Special Items for Antibiotic Sensitivity Testing Kit —5 Items.

Approximate Cost— 1,05,000.

The tender should be superscribed Tender No. II/2018-19 Supply of Special Items for Antibiotic Sensitivity Testing Kit and should be addressed to the Director, Institute of Animal Health and Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram. Kerala, Pin-695 562. Last date for the receipt of the tender is 12-7-2018 at 12 Noon. Late tenders will not be accepted. The tenders will be opened at 2.30 p. m. on 12-7-2018 in the presence of the tenderers or their authorised representatives who may present at that time.

Intending tenderers may apply to the Director, Institute of Animal Health & Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Pin-695 562, for obtaining the prescribed tender form on which the tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 400 and GST @ 18% which is the price fixed for a set of tender form and which is not refundable. The tender forms are not transferable. Sale of the tender forms will be closed at 3 p. m. on 11-7-2018. Those who have wish to get the tender form by post may sent ₹ 500 and GST @ 18% by M.O. which includes cost, taxes, postal charges etc. Cheques, Postal Stamps, Demand Drafts etc. will not be accepted towards the cost of tender forms. The form will not sent by V.P.P. Duplicate forms if required will be issued at ₹ 200 and GST @ 18% extra per copy.

Date upto which the rates are to be firm—31-3-2019.

Further details if any can be had from this office on all working days during office hours.

Specification of Special items for ASK Production 2018-19.

<i>Sl. No.</i>	<i>Name of the Item</i>	<i>Specification</i>	<i>Requirement</i>
1	Instruction card 15.0x7.0 cms with printed matter	White thick paper card with blue colour print, Matter shall be provided by the section	2500
2	Plastic box for packing individual kit	Single mould, white, virgin plastic boxes with screen printed matter on Stop as per the details attached.	2500
3	Alcohol swab	Sachets containing swabs of Isopropyl Alcohol 70% (v/v)	1500
4	Disposable needle	18 gauge x 1.5 inch	3000
5	Disposable syringe	10ml syringe without needle	2000

Special Conditions

- All offers should be fresh and ready stock with original specification make model etc.
- The supply should be completed within three weeks from the date of placing supply order.
- The rates quoted should be FOR Destination, freight prepaid in full inclusive of all taxes and duties prevailing it the ruling rate.
- The rates should be quoted in Indian Rupees and payment will also be in Indian Rupees.
- The firm have to execute an agreement in KSP worth of ₹ 200 and furnished S.D as 5% of the total cost.
- The tender should be accompanied by EMD of 1% of the total amount quoted and preliminary agreement in KSP worth of ₹ 200.
- The Director, Institute of Animal Health & Veterinary Biologicals, Palode, is reserved the right to delete any Special conditions concerned with this, without assigning any reason.

(2)

[നമ്പർ IV/2018-19]

നമ്പർ ബി-1329/2018.

2018 ജൂൺ 6.

ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം എന്ന സ്ഥാപനത്തിലേക്ക് ചുവടെ ചേർത്തിട്ടുള്ള സാധനങ്ങൾ വാങ്ങുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

Disinfectants Detergents—19 Items.

അടങ്കൽ തുക— ` 1,17,912.

ദർഘാസുകൾ അടക്കം ചെയ്തിട്ടുള്ള കവറിന്റെ പുറത്ത് “ദർഘാസ് നമ്പർ IV/2018-19 ഡിസ്ഇൻഫെക്ടൻസ് ആന്റ് ഡിറ്റർജൻഡ്സ് വാങ്ങൽ” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതും 12-7-2018-ന് പകൽ 11.30 മണിക്കോ അതിനു മുൻപോ ഡയറക്ടർ, ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം, കേരളം, പിൻ-695 562 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതുമാകുന്നു. നിശ്ചിത തീയതിക്കും സമയത്തിനുശേഷവും ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം (12-7-2018) പകൽ 2.30-ന് ദർഘാസ് നൽകിയിട്ടുള്ളവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 11-7-2018 വൈകുന്നേരം 3 മണിവരെ ഡയറക്ടർ, ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ്, പാലോട്, പച്ച പോസ്റ്റ്, തിരുവനന്തപുരം, കേരളം, പിൻ-695 562 എന്ന വിലാസത്തിൽനിന്നും ദർഘാസ് ഫോറങ്ങൾ താഴെ പറയുന്ന നിരക്കിൽ ലഭിക്കുന്നതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 400 + ജി.എസ്.റ്റി. @ 18%.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 200 + ജി.എസ്.റ്റി. @ 18%.

തപാൽ— ` 500 + ജി.എസ്.റ്റി. @ 18%.

ദർഘാസ് ഫോറങ്ങൾ വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില രൊക്കം പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ്, പോസ്റ്റൽ ഓർഡറുകൾ തുടങ്ങിയവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. അടച്ചുകഴിഞ്ഞ ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. കൂടുതൽ വിവരങ്ങൾ ആഫീസ് സമയങ്ങളിൽ നേരിട്ടന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. പ്രത്യേകം കാരണം കാണിക്കാതെ തന്നെ ദർഘാസുകൾ പൂർണ്ണമായോ ഭാഗികമായോ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് അനിമൽ ഹെൽത്ത് ആന്റ് വെറ്ററിനറി ബയോളജിക്കൽസ് ഡയറക്ടറിൽ നിക്ഷിപ്തമാണ്.

[No. IV/2018-19]

No.B-1329/2018.

6th June 2018.

Sealed competitive tenders are invited for the purchase of below mentioned Items for the use of Institute of Animal Health and Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram.

Disinfectants and Detergents—19 Items.

Approximate Cost— ` 1,17,912.

The tender should be superscribed “Tender No. IV/2018-19 supply of Disinfectants and Detergents” and should be addressed to the Director, Institute of Animal Health and Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Kerala, Pin-695 562. Last date for the receipt of the tender is 12-7-2018 at 11 a.m. Late tenders will not be accepted. The tenders will be opened at 2.30 p. m. on 12-7-2018 in the presence of the tenderers or their authorised representatives who may present at that time of opening of the tender.

Intending tenderers may apply to the Director, Institute of Animal Health & Veterinary Biologicals, Palode, Pacha P. O., Thiruvananthapuram, Pin-695 562, for obtaining the prescribed tender form on which the tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 400 and GST @ 18% which is the price fixed for a set of tender form and which is not refundable. The tender forms are not transferable. Sale of the tender forms will be closed at 3 p. m. on 11-7-2018. Those who have wish to get the tender form by post may sent ` 500 and GST @ 18% by M.O. which includes cost, taxes, postal charges etc. Cheques, Postal Stamps, Demand Drafts etc. will not be accepted towards the cost of tender forms. The form will not sent by V.P.P. Duplicate forms if required will be issued at ` 200 and GST @ 18% extra per copy.

Date upto which the rates are to be firm—31-3-2019.

Further details if any can be had from this office on all working days during office hours.

Requirement of Disinfectants and Detergents in the year 2018-19.

<i>Sl. No.</i>	<i>Name of Article</i>	<i>Specification</i>	<i>Packing</i>	<i>Actual Requirements</i>
1	Bleaching Powder Available Chlorine minimum 33%	In a bottle containing 500gms with minimum available chlorine 33%. It should be supplied in airtight screw capped bottles with inner cap-Himedia, Nice or CDH make	500g	7
2	Carbolic Soap	Lifebuoy plain	120g	117
3	Cleaner (Toilet)	Harpic in bottle	750ml	50
4	Cleaning Powder	Vim in packet	500 g	11
5	Cleaning Powder	Sabeena in packet	500 g	36
6	Cloth Whitener	As Liquid -in bottle	250ml	8
7	Copper sulphate	Industrial grade in packets	400 g	2
8	Dettol Liquid Soap solution	Containing Sodium Soap fragrance, TCC, Glycerine & colour in Bottle without Dispenser	500ml	15
9	Dettol liquid soap with Dispenser	Containing sodium soap fragrance, TCC, Glycerine & colour in bottle	250ml	120
10	Dettol or equivalent	Active ingredient - Chloroxylinol I.P 4.8 % w/v, Terpeneol BP 9% v/v, Absolute Alcohol 13.1% v/v- in bottle	500ml	175
11	Dettol Soap Bar	Containing sodium soap fragrance, TCC, Glycerine & Colour	75 g	124
12	Doctor's Phenyl	Black phenyl solution in bottle	5 liter	1
13	Formaldehyde	Spectrum Make - Laboratory grade in bottle	500ml	29
14	Glass Cleaning Solution	Brisk/Colins - in bottle	500ml	30
15	Liquid dish washing solution	Extran neutral or equivalent in Can	5 liter	15
16	Lysol *	Benzalkonium chloride IP 4%. Tartarine yellow Alizarin cyanide. Green F in bottle	500ml	218
17	Potassium Permanganate crystals	Commercial grade in packet	400 g	21
18	Sodium Hypochlorite Solution	Available chlorine 5% w/v, NICE Catalogue No. S 21951 or Equivalent	5 liter	5
19	Washing Powder	Surf Excelmatic or Equivalent for use in IFB Front Loading Washing Machine, in plastic cover packing	500g	30

Special Conditions

1. All offers should be fresh and ready stock with original specification make model etc.
2. The supply should be completed within three weeks from the date of placing supply order.
3. The rates quoted should be FOR Destination, freight prepaid in full inclusive of all taxes and duties prevailing in the ruling rate.
4. The rates should be quoted in Indian Rupees and payment will also be in Indian Rupees.
5. The firm have to execute an agreement in KSP worth of ₹ 200 and furnished S.D as 5% of the total cost.
6. The tender should be accompanied by EMD of 1% of the total amount quoted and preliminary agreement in KSP worth of ₹ 200.
7. The Director, Institute of Animal Health & Veterinary Biologicals, Palode, is reserved the right to delete any Special Conditions concerned with this, without assigning any reason.

Institute of Animal Health &
Veterinary Biologicals, Palode, Pacha P. O.,
Thiruvananthapuram.

(Sd.)
Director.

Fire and Rescue Services Department

E-TENDER NOTICES

(1)

No. C-888/2018 (1).

30th May 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 4 Nos. of Self Contained Under Water Breathing Apparatus Set (SCUBA Set) as per the specifications of Fire and Rescue Services Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS—e-Tender No. 01/2018-19—₹ 26,00,000.

EMD—1% of PAC in online payment.

Cost of e-tender (online submission)—₹ 3,900 + G.S.T. @ 18%.

Date and time of pre bid meeting—14-6-2018, 11 a. m.

Closing date and time of e-tender—30-6-2018, 4 p. m.

Last date and time of receipt of e-tender—30-6-2018, 4 p. m.

Date and time of sample verification—7-7-2018, 11 a. m.

Date and time of opening of e-tender :

1. Technical bid—4-7-2018, 11 a. m.
2. Financial bid—11-7-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. The Bid security is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway)—Bidders are required to avail Internet Banking Facility in any of the below banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op. Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. Shamrao Vithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
| 27. IndusInd Bank | 55. YES Bank |
| 28. Jammu & Kashmir Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op. Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and Submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Banks will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click Other Banks option to view the bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47 – 1% of transaction value subject to a minimum of ` 50 and maximum of ` 150.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

For page by page instructions on bid submission process, please visit www.etenders.kerala.gov.in and click "Bidders Manual Kit" link on the home page.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure, the tenders will be opened in the next working day, at the same time.

The tenderer or his representative, shall be physically present at the Fire and Rescue Services Academy, Viyyur, Thrissur on the date prescribed, with the sample of SCUBA Set (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The cost should be quoted in Indian Currency only. The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e. the technical cover shall be uploaded with the following document.

1. Scanned copy of complete specifications of the product along with diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload if duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Self Contained Underwater Breathing Apparatus Set (SCUBA set)

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, Firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Academy, Viyyur, Thrissur on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to dopkd.frs@kerala.gov.in and by contacting The Divisional Officer, Kerala Fire and Rescue Services, Palakkad in Phone Number 09497920106.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Academy with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of SCUBA Set (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Fire and Rescue Services Academy, alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Purchase Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Divisional Officer (Purchase Committee Chairman), Kerala Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dopkd.frs@kerala.gov.in.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thrissur District Court.

(2)

No. C-888/2018-2.

30th May 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. Breathing Air Compressor as per the specifications of Fire and Rescue Services Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS- e-Tender No. 02/2018-19—` 6,00,000.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—` 1,200 + G.S.T. @ 18%.

Date of pre bid meeting—14-6-2018, 11 a. m.

Closing date and time of e-tender—30-6-2018, 4 p. m.

Last date and time of receipt of e-tender—30-6-2018, 4 p. m.

Date and time of Sample Verification—7-7-2018, 11 a. m.

Date and time of opening of e-tender:

1. Technical bid—4-7-2018, 11 a. m.
2. Financial bid—11-7-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a Scheduled Bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. The Bid security is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway): Bidders are required to avail Internet Banking Facility in any of below banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op. Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. ShamraoVithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
| 27. IndusInd Bank | 55. YES Bank |
| 28. Jammu & Kashmir Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and Submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Banks will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click Other Banks option to view the Bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47—1% of transaction value subject to a minimum of ` 50 and maximum of ` 150.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

For page by page instructions on bid submission process, please visit www.etenders.kerala.gov.in and click "Bidders Manual Kit" link on the home page.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Academy, Viyyur, Thrissur on the date prescribed with the sample of Breathing Air compressor (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The cost should be quoted in Indian currency only. The tender has two covers:

- Technical cover
- Financial cover

The first cover ie. the technical cover shall be uploaded with the following document.

1. Scanned copy of complete specifications of the product along with the diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The **Specification Compliance Statement** should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Breathing air Compressor

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the Product Offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Academy, Viyyur, Thrissur on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to dopkd.frs@kerala.gov.in and by contacting The Divisional Officer, Kerala Fire and Rescue Services, Palakkad in Phone number 09497920106.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Academy with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of Breathing Air Compressor (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Fire and Rescue Services Academy, alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Purchase Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Divisional Officer (Purchase Committee Chairman), Kerala Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dopkd.frs@kerala.gov.in.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thrissur District Court.

(3)

No. C-888/2018(3).

30th May 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. E-Draulic Combi Tool as per the specifications of Fire and Rescue Services Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS - e-Tender No. 03/2018-19—` 4,00,000.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—` 800 + G.S.T @ 18%.

Date of pre bid meeting—14-6-2018, 11 a. m.

Closing date and time of e-tender—30-6-2018, 4 p. m.

Last date and time of receipt of e-tender—30-6-2018, 4 p. m.

Date of Sample Verification—7-7-2018, 11 a. m.

Date and time of opening of e-tender:

1. Technical bid—4-7-2018, 11 a. m.
2. Financial bid—11-7-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as Bank guarantee of a Scheduled Bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. The Bid security is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway): Bidders are required to avail Internet Banking Facility in any of below Banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. ShamraoVithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
| 27. IndusInd Bank | 55. YES Bank |
| 28. Jammu & Kashmir Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and Submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and other Banks will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click other Banks option to view the Bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47—1% of transaction value subject to a minimum of ₹ 50 and maximum of ₹ 150.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

For page by page instructions on bid submission process, please visit www.etenders.kerala.gov.in and click "Bidders Manual Kit" link on the home page.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the sample of E-Draulic combi tool (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The cost should be quoted in Indian currency only. The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e. the technical cover shall be uploaded with the following document.

1. Scanned copy of complete specifications of the product along with diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for E-Draulic combi tool

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, Firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Academy, Viyyur, Thrissur on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to dopkd.frs@kerala.gov.in and by contacting The Divisional Officer, Kerala Fire and Rescue Services, Palakkad in Phone Number 09497920106.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Academy with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of E-Draulic combi tool (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the Departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Fire and Rescue Services Academy, alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Purchase Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Divisional Officer (Purchase Committee Chairman), Kerala Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send e-mail to dopkd.frs@kerala.gov.in.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thrissur District Court.

(4)

No. C-888/2018(4).

2nd June 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Encapsulated Chemical Protective Clothing as per the specifications of Fire and Rescue Services Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS- e-Tender No. 04/2018-19/SN—` 1,25,000.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—` 400 + G.S.T. @ 18%.

Date of pre bid meeting—14-6-2018, 11 a. m.

Closing date and time of e-tender—2-7-2018, 4 p. m.

Last date and time of receipt of e-tender—2-7-2018, 4 p. m.

Date and time of Sample Verification—7-7-2018, 11 a. m.

Date and time of opening of e-tender:

1. Technical bid—4-7-2018, 11 a. m.
2. Financial bid—11-7-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. The Bid security is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes:—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway): Bidders are required to avail Internet Banking Facility in any of below banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op. Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. Shamrao Vithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
| 27. IndusInd Bank | 55. YES Bank |
| 28. Jammu & Kashmir Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op. Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and Submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Banks will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click Other Banks option to view the bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47—1% of transaction value subject to a minimum of ₹ 50 and maximum of ₹ 150.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

For page by page instructions on bid submission process, please visit www.etenders.kerala.gov.in and click "Bidders Manual Kit" link on the home page.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Academy, Viyyur, Thrissur on the date prescribed, with the sample of Encapsulated Chemical Protective Clothing (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The cost should be quoted in Indian currency only. The tender has two covers:

- Technical cover
- Financial cover

The first cover ie. the technical cover shall be uploaded with the following document.

1. Scanned copy of complete specifications of the product along with the diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The Specification Compliance Statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Encapsulated Chemical Protective Clothing

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partener/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, Firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is black listed by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Academy, Viyyur, Thrissur on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to dopkd.frs@kerala.gov.in and by contacting The Divisional Officer, Kerala Fire and Rescue Services, Palakkad in Phone Number-09497920106

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Academy with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of Encapsulated Chemical Protective Clothing (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Fire and Rescue Services Academy, alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Purchase Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the financial bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Divisional Officer (Purchase Committee Chairman), Kerala Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dopkd.frs@kerala.gov.in.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thrissur District Court.

(5)

No. C-888/2018 (5).

2nd June 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of Health Club Facilities Fitness Equipment as per the specifications of Fire and Rescue Services Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS - e-Tender No. 05/2018-19/SN—` 10,00,000.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—` 1,500 + G.S.T. @ 18%.

Date and time of pre bid meeting—14-6-2018, 11 a. m.

Closing date and time of e-tender—2-7-2018, 4 p. m.

Last date and time of receipt of e-tender—2-7-2018, 4 p. m.

Date and time of Sample Verification—7-7-2018, 11 a. m.

Date and time of opening of e-tender:

1. Technical bid—4-7-2018, 11 a. m.
2. Financial bid—11-7-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. To be furnished as bank guarantee of a Scheduled Bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. The Bid security is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway)—Bidders are required to avail Internet Banking Facility in any of below banks for making tender remittances in e—Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op. Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. ShamraoVithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
| 27. IndusInd Bank | 55. YES Bank |
| 28. Jammu & Kashmir Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. ShamraoViththal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and Submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Banks will be shown. Here, Bidder may proceed as per below:

- (a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.
- (b) Other Bank Account Holders may click Other Banks option to view the bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47—1% of transaction value subject to a minimum of ` 50 and maximum of ` 150.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

For page by page instructions on bid submission process, please visit www.etenders.kerala.gov.in and click "Bidders Manual Kit" link on the home page.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will

not get submitted online and the same shall not be available for viewing/opening during bid opening process.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Academy, Viyyur, Thrissur on the date prescribed, with the sample of Health Club facilities Fitness Equipment (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The cost should be quoted in Indian currency only. The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e. the technical cover shall be uploaded with the following document.

1. Scanned copy of complete specifications of the product along with the diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The **Specification Compliance Statement** should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Health Club facilities Fitness Equipment

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Academy, Viyyur, Thrissur on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to dopkd.frs@kerala.gov.in and by contacting The Divisional Officer, Kerala Fire and Rescue Services, Palakkad in phone number 09497920106.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Academy with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of Health Club facilities Fitness Equipment (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Fire and Rescue Services Academy, alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Purchase Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in stamp paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Divisional Officer (Purchase Committee Chairman), Kerala Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dopkd.frs@kerala.gov.in.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thrissur District Court.

(6)

No. C-888/2018(6).

2nd June 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of Multi Gas Detector—1 No. as per the specifications of Fire and Rescue Services Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS - e-Tender No. 06/2018-19/SN—` 3,00,000.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—` 600 + G.S.T. @ 18%.

Date of pre-bid meeting—14-6-2018, 11 a. m.

Closing date and time of e-tender—2-7-2018, 4 p. m.

Last date and time of receipt of e-tender—2-7-2018, 4 p. m.

Date and time of Sample Verification—7-7-2018, 11 a. m.

Date and time of opening of e-tender:

1. Technical bid—4-7-2018, 11 a. m.
2. Financial bid—11-7-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as Bank guarantee of a Scheduled Bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. The Bid security is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway): Bidders are required to avail Internet Banking Facility in any of below Banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--------------------------|
| 1. Allahabad Bank | 16. Cosmos Bank |
| 2. Axis Bank | 17. DCB Bank |
| 3. Andhra Bank | 18. Dena Bank |
| 4. Bandan Bank | 19. Deutsche Bank |
| 5. Bank of Bahrain and Kuwait | 20. Dhanalaxmi Bankk |
| 6. Bank of Baroda | 21. Federal Bank |
| 7. Bank of India | 22. HDFC Bank |
| 8. Bank of Maharashtra | 23. ICICI Bank |
| 9. Bassein Catholic Co-operative Bank | 24. IDBI Bank |
| 10. BNP Paribas | 25. Indian Bank |
| 11. Canara Bank | 26. Indian Overseas Bank |
| 12. Catholic Syrian Bank | 27. IndusInd Bank |
| 13. Central Bank of India | 28. Jammu & Kashmir Bank |
| 14. City Union Bank | 29. Janata Sahakari Bank |
| 15. Corporation Bank | 30. Karnataka Bank |

- | | |
|--|--|
| 31. Karur Vysya Bank | 44. Standard Chartered Bank |
| 32. Kotak Mahindra Bank | 45. State Bank of India |
| 33. Lakshmi Vilas Bank | 46. Syndicate Bank |
| 34. Mehsana Urban Co-op Bank | 47. Tamilnad Mercantile Bank |
| 35. NKGSB Co-operative Bank | 48. Tamilnadu Co-operative Bank |
| 36. Oriental Bank of Commerce | 49. The Kalyan Janata Sahakari Bank |
| 37. Punjab and Maharashtra Co-operative Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 38. Punjab National Bank | 51. UCO Bank |
| 39. Punjab and Sind Bank | 52. Union Bank of India |
| 40. RBL Bank | 53. United Bank of India |
| 41. Saraswat Co-operative Bank | 54. Vijaya Bank |
| 42. ShamraoVithal Co-operative Bank | 55. YES Bank |
| 43. South Indian Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|-------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. ShamraoVithal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and Submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Banks will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click Other Banks option to view the Bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47—1% of transaction value subject to a minimum of ₹ 50 and maximum of ₹ 150.

Any transaction charges levied while using any of the above modes of online payment has be borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

For page by page instructions on bid submission process, please visit www.etenders.kerala.gov.in and click “Bidders Manual Kit” link on the home page.

It is necessary to click on “Freeze bid” link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Academy, Viyyur, Thrissur on the date prescribed, with the sample of Multi Gas Detector (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The cost should be quoted in Indian currency only. The tender has two covers:

- Technical cover
- Financial cover

The first cover ie. the technical cover shall be uploaded with the following document.

1. Scanned copy of complete specifications of the product along with the diagrams intended to supply.

The Bidder should prepare the specification compliance statement in the following proforma and upload it duly signed. The **Specification Compliance Statement** should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Multi Gas Detector

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partener/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Academy, Viyyur, Thrissur on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to dopkd.frs@kerala.gov.in and by contacting The Divisional Officer, Kerala Fire and Rescue Services, Palakkad in Phone Number-09497920106

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Academy with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of Multi Gas Detector (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Fire and Rescue Services Academy, alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Purchase Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Divisional Officer (Purchase Committee Chairman), Kerala Fire and Rescue Services, Palakkad or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dopkd.frs@kerala.gov.in.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thrissur District Court.

Kerala Fire and Rescue Services,
Palakkad.

(Sd.)
Divisional Officer (Purchase Committee Chairman).

Forest Department

e-ENDER NOTICE

No. M-232/2017.

20th June 2018.

The Deputy Director, Periyar East Division, Periyar Tiger Reserve, Thekkady, for and on behalf of the Governor of Kerala invites online bids from the eligible bidders for the following work.

Name of work—Installation of Automatic weather Station and Real time gauges in the catchment area of Mullaperiyar Dam.

Approximate value of Work — ` 88,00,000.

Bid Security online remittance—` 2,20,000.

Cost of Bid documents online—` 2,800 (2,500+12% GST).

Period of completion—6 Months including rainy season & festival season for supply & commissioning.

Tender documents can be downloaded from e- GP website www.etenders.Kerala.gov.in

Document publish date and time—20-6-2018, 4 p.m.

Document download starting date—20-6-2018, 6 p.m.

Bid clarification start date—21-6-2018, 10.30 a.m.

Bid clarification closing date—20-7-2018, 3.30 p.m.

Pre Bid Meeting date and time—6-7-2018, 11.30 a.m.

Online bid submission start date—6-7-2018, 4 p.m.

Online bid submission closing date and time—31-7-2018, 4 p.m.

Last date and time of receipt of relevant document in hard paper original as mentioned (IFB) by speed post or Registered Post—4-8-2018, 4 p. m.

Date and time of opening of Technical bid: Part- I in e-method—6-8-2018, 11.30 a.m.

Opening of Price Schedule (Financial Bid: Part-II—To be intimated after the evaluation of Technical Bid-Part-I

Tender documents and tender schedule may be downloaded free of cost from the e-GP website www.etenders.Kerala.gov.in. The bid submission fee and the Earnest Money Deposit (EMD)/ Bid security should be remitted through online as per e-tendering process.

<i>Sl. No.</i>	<i>Description of items</i>	<i>Quantity (Nos.)</i>
1	Real time Telemetric Tipping Bucket Type Rain Gauges	11
2	Automatic Weather stations	2

Proposed Locations

AWS (2 Nos.) is proposed in following locations due to better exposure conditions and geographical positions.

1. Aruviyoda SHQ Middle of catchment area
2. Manalar SHQ North Eastern of catchment Periyar

TBRG (11 Nos.) is proposed in following locations.

1. Periyar & sundaramala SHQ -South eastern of catchment Periyar
2. Kozhikkanam SHQ -Near Mullaperiyar dam- Vallakadavu
3. Anchuruly CS-Thekkady
4. Mangaladevi Thekkady
5. Methakanam-Thekkady
6. Mullakudy SHQ-Thekkady
7. Randattinkara SHQ-periyar
8. Thamara SHQ-Periyar
9. Mlapara SHQ-Periyar
10. Moolavaiga SHQ-Periyar
11. Vallakadavu RFO Complex-Vallakadavu.

All bid/tender documents are to be submitted online only and in the designated cover(s)/ envelope(s) on the e-GP website. Tenders/bids shall be accepted only through online mode on the e-GP website and no manual submission of the same shall be entertained. Late tenders will not be accepted.

The documents to be submitted through online and hard copies through Speed Post to the tender inviting authority are listed below

<i>Sl. No.</i>	<i>Scanned Copy (Through online cover)</i>	<i>Through Speed Post (Superscribing Name of work and Tender No.)</i>
1	Tender document (GCC, SCC, Schedule of Requirements and Specifications) digitally signed	Online only
2	BOQ (Price Bid) <i>(There are 2 Appendices in BOQ. APPENDIX-A-Supply, Installation, Testing and Commissioning of equipment.)</i> Digitally signed	Online only
3	Copies of relevant details for the proof of the credibility of the supplier as per tender documents (duly attested by Gazetted officer of Govt. Department)	Copies of relevant details for the proof of the credibility of the supplier as per tender documents (duly attested by Gazetted Officer of Govt. Department)
4	Preliminary Agreement executed in Kerala Stamp Paper worth ` 200 duly filled and signed by bidder	Original of Preliminary Agreement executed in Kerala Stamp paper worth Rs.200 duly filled and signed by bidder
5	Proof of online remittance of bid submission fee and EMD	Copy of Proof of online remittance of bid submission fee and EMD
6	EMD exemption certificate attested by Gazetted Officer of Govt. Department (if any)	Copy of EMD exemption certificate attested by Gazetted Officer of Govt. Department (if any)
7	Any other certificate required for tender acceptance	Attested copy of any other certificate required for tender acceptance
	1. Profile of Company 2. Experience of Bidder 3. OEM/MAF for 5 years 4. Details of Service Support facilities 5. Auditors financial report for last 3 years	1. Profile of Company 2. Experience of Bidder 3. OEM/MAF for 5 years 4. Details of Service Support facilities 5. Auditors financial report for last 3 years

The bids shall be opened online at the office of The Deputy Director, Periyar East Division, Periyar Tiger Reserve, Thekkady at the above mentioned date and time by the The Deputy Director, Periyar East Division, Periyar Tiger Reserve, Thekkady in the presence of the Bidders or their authorized representatives who are present at the time and venue. If the tender opening date happens to be on a holiday or non-working day due to any other valid reason, the tender opening process will be done on the next working day at the same time and place. Tenders received online and copy/originals received by speed post (except bid), without the necessary documents mentioned above will not be considered and shall be summarily rejected. Further details can be had from the Office of The Deputy Director, Periyar East Division, Periyar Tiger Reserve, Thekkady during working hours. The undersigned reserves the right to reject the tender submitted by the tenderer without assigning any reason.

The firm period/bid validity of the tenders shall be 60 days from the due date of submission of bid.

The bidder is advised to submit the bids well before the stipulated date & time to avoid any kind of network issues, traffic congestion, etc. In this regard, the department shall not be responsible for any kind of such issues faced by bidder. All other existing conditions related to Kerala Store Purchase manual and its amendments will be applicable in this tender also.

Periyar East Division,
Periyar Tiger Reserve,
Thekkady.

(Sd.)
The Deputy Director.

Health Service Department

ദർഘാസ് പരസ്യം

നമ്പർ എസ്/3040/2018.

2018 മേയ് 28.

കോഴിക്കോട് ഗവ. ജനറൽ ആശുപത്രിയിലേക്ക് ആവശ്യമായ ഇതോടൊപ്പം ഉള്ളടക്കം ചെയ്തിരിക്കുന്ന ലിസ്റ്റ് പ്രകാരം ദന്തോപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. താഴെ പറയുന്ന നിബന്ധനകൾ പാലിക്കേണ്ടതാണ്.

അടങ്കൽ തുക— 2,25,000

നിബന്ധനകൾ

1. ടെണ്ടർ ഫോറത്തിന്റെ വില ടി. ആർ. 5-ൽ അടച്ച് അസ്സൽ രശീതിയും ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയും ഹാജരാക്കുന്നവർക്ക് ദർഘാസ് ഫോറങ്ങൾ നൽകുന്നതാണ്.
2. ടെണ്ടർ ഫോറത്തിന്റെ വില അസ്സലിന് 450+ജി.എസ്.ടി. 12 %-ഠഡ്യൂഷിക്കേറ്റിന് 225+ജി. എസ്. ടി. 12 %-ഠ ആകുന്നു.
3. ടെണ്ടറിൽ പങ്കെടുക്കുന്നവർ നിരതദ്രവ്യമായി 2,250 കോഴിക്കോട് മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് കോഴിക്കോട് ഗവ. ജനറൽ ആശുപത്രി സുപ്രണ്ടിന്റെ പേരിൽ എടുത്ത് ടെണ്ടറിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്. അല്ലാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്.
4. ടെണ്ടർ ഫോറം 18-6-2018 രാവിലെ 11 മണി മുതൽ വിലപന ആരംഭിക്കുകയും 2-7-2018-ന് വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കുകയും ചെയ്യുന്നതാണ്.
5. പൂർണ്ണരൂപത്തിലുള്ള ടെണ്ടർ ഫോറം 3-7-2018-ന് വൈകുന്നേരം 3 മണിവരെ സ്വീകരിക്കുന്നതാണ്. വൈകി ലഭിക്കുന്ന ടെണ്ടറുകൾ യാതൊരുകാരണവശാലും സ്വീകരിക്കുന്നതല്ല.
6. 4-7-2018-ന് 3 മണിക്ക് ടെണ്ടർ സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്. ഏറ്റവും കുറഞ്ഞ തുകയ്ക്ക് വിളിച്ച ടെണ്ടർ സ്വീകരിക്കുന്നതാണ്.
7. ടെണ്ടർ അടക്കം ചെയ്ത കവറിനു പുറത്ത് ദന്തോപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ (എസ്/3040/2018 തീയതി 28-5-2018) എന്ന് വ്യക്തമായി എഴുതി ടെണ്ടർ നൽകുന്ന വ്യക്തിയുടെ പേരും മേൽവിലാസവും കവറിന്റെ ഇടത് ഭാഗത്ത് രേഖപ്പെടുത്തി സുപ്രണ്ട് ഗവ. ജനറൽ ആശുപത്രി, കോഴിക്കോട്-32 എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്.
8. ടെണ്ടറിനോടൊപ്പം 200-ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക ഉടമ്പടി എഴുതി ഒപ്പിട്ട് സമർപ്പിക്കേണ്ടതാണ്.
9. ടെണ്ടർ ഉറപ്പിച്ചു കഴിഞ്ഞാൽ ദന്തോപകരണങ്ങൾ കൃത്യമായി സ്റ്റോറിൽ വിതരണം ചെയ്യേണ്ടതാണ്.
10. ടെണ്ടറിനോടൊപ്പം ലൈസൻസ്, സെയിൽസ് ടാക്സ് രജിസ്ട്രേഷൻ സർട്ടിഫിക്കറ്റ് എന്നിവയുടെ ഗസറ്റഡ് ഓഫീസർ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പ് അടക്കം ചെയ്യേണ്ടതാണ്.
11. കാരണം കാണിക്കാതെ തന്നെ ടെണ്ടർ മാറ്റിവക്കാനും ദുർബലപ്പെടുത്താനുമുള്ള പൂർണ്ണ അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

12. ടെണ്ടർ ഉറപ്പിച്ചു കഴിഞ്ഞാൽ ആകെ തുകയുടെ 5% വരുന്ന സംഖ്യയ്ക്ക് ആശുപത്രി സുപ്രണ്ടിന്റെ പേരിൽ സ്ഥിരനികേഷപ സെക്യൂരിറ്റി ഡെപ്പോസിറ്റ് ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയി നൽകേണ്ടതാണ്.
13. ടെണ്ടർ സമർപ്പിക്കുന്നവർ അവരുടെ മേൽവിലാസം തെളിയിക്കുന്നതിന് സാക്ഷ്യപ്പെടുത്തിയ ഇലക്ഷൻ തിരിച്ചറിയൽ കാർഡ്/പാസ്‌പോർട്ട് /ഡ്രൈവിംഗ് ലൈസൻസ് എന്നിവയിൽ ഏതെങ്കിലും ഒന്നിന്റെ പകർപ്പ് ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
14. ടെണ്ടറിനെ സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവൃത്തി സമയത്ത് ഓഫീസിൽ നിന്നും നേരിട്ട് അറിയാവുന്നതാണ്.

LIST OF ITEMS

Sl. No.	Name of items	Unit	Quantity
(1)	(2)	(3)	(4)
1	Greezer water heater (Electrical capacity 10 litres, 5 star 2000 watt)	No.	1
2	Dental Lab vibrator (Ocillator Round 110 v blne,	No.	1
3	Dental lab Hanging Micromotor (manufacture of acrylizer model 101, 2800 RPM, Double motor 1 HP each)	No.	1
4	Dental flask (Size 7)	No.	5
5	Dental clamp	No.	5
6	Hinge articulator	No.	5
7	Perforated edentulous impression tray U2	No.	5
8	Impression Tray U3	No.	5
9	Impression Tray lower L2	No.	5
10	Impression Tray lower L3	No.	5
11	Lecron curver	No.	3
12	Wax spatula	No.	3
13	Spirit lamp	No.	2
14	Chip blower	No.	2
15	Rubber bowl (Large)	No.	3
16	Plaster of Paris	Bag	5
17	Stone plaster (1 kg each)	Pkt.	30
18	Impression compound	Pkt.	20
19	Base plate	pkt.	10
20	Modeling wax	pkt.	8
21	Vaseline	kg.	2

(1)	(2)	(3)	(4)
22	Cold mould seal (separating Medium) Ltr.		1
23	Full teeth set (Shade 24-25 Nos./ Shade 25-25 Nos.)	No.	50
24	Polishing buff	No.	2
25	Metal Trimmer	No.	5
26	Straight fissure bur	No.	5
27	Emery paper (320 grade)	Sheet	10
28	Heat cure Acrylic powder pink	kg.	3
29	Heat cure acrylic liquid	Ltr.	4
30	Cold cure acrylic powder pink	kg.	3
31	Steel rack 12x118 inch	No.	1
32	Steel alamirah(198, 12x91 44x48)	No.	1
33	Plastic trays (40x40 cm)	No.	2
34	Surgical spot light with LED lamp	No.	1
35	Adams plier	No.	1
36	Silicon putty	Bottle	3
37	Light body	No.	5
38	Accelerator	No.	4
39	Tray adhesive	Tube	3
40	Cutting plier	No.	1
41	Dental lathe motor (220/250 volt 50 Hz Hp -Watt 25)	No.	1
42	Plaster dispenser (3 Kg. s.s steel)	No.	1
43	Micro motor with Hand piece (5 Amp, Out put Dc. 30 Volt/Input AC 110/220 Vlt 50/60 HZ)	No.	1
44	Dental chair with spittoon, light control bole Airoter and micromotor point	No.	1

വർഷത്തേക്കുള്ള മൊത്തം തുകയുടെ 5% മേൽക്കാലയളവിലേക്ക് സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതാണ്. ഫോമുകൾ പ്രിന്റ് ചെയ്യുന്നത് താഴെ പറയുന്ന നിബന്ധനകൾക്ക് വിധേയമായിരിക്കുന്നതാണ്. ദർഘാസ് പ്രത്യേക കാരണം കൂടാതെ നിരാകരിക്കുവാനോ മാറ്റിവെക്കുവാനോ ഉള്ള പൂർണ്ണ അധികാരം ആശുപത്രി സൂപ്രണ്ടിന് ഉണ്ടായിരിക്കുന്നതാണ്.

അടങ്കൽ തുക— 3,00,000

നിബന്ധനകൾ

1. ദർഘാസ് കവറിനു പുറത്ത് ദർഘാസ്-കമ്പ്യൂട്ടർ മോഡൽ ഒ. പി. ടിക്കറ്റ്, ലാബ് റിപ്പോർട്ട് ഫോർമാറ്റ്, ബിൽ ഫോർമാറ്റ്-ഗവ. ജനറൽ ആശുപത്രി, കോഴിക്കോട്, നമ്പർ എ3/4852/2017 തീയതി 2-6-2018 എന്ന് എഴുതിയിരിക്കണം.
2. ദർഘാസ് സൂപ്രണ്ട്, ഗവ. ജനറൽ ആശുപത്രി, കോഴിക്കോട് എന്ന വിലാസത്തിൽ അയച്ചിരിക്കണം
3. ആശുപത്രി അധികാരികളുടെ നിബന്ധനകൾക്ക് വിധേയമായി ഗവ. ജനറൽ ആശുപത്രിയിലേക്ക് കമ്പ്യൂട്ടർ മോഡൽ ഒ. പി. ടിക്കറ്റ്, ലാബ് റിപ്പോർട്ട് ഫോർമാറ്റ്, ബിൽ ഫോർമാറ്റ് എന്നിവ പ്രിന്റ് ചെയ്യുന്നതിന് ഒരു വർഷത്തേക്ക് ഒരു കോപ്പിക്ക് ഇത്ര രൂപ എന്ന നിരക്കിൽ (അക്ഷരത്തിലും അക്കത്തിലും) വിതരണം ചെയ്യുവാൻ തയ്യാറാണെന്ന് ദർഘാസിൽ വ്യക്തമാക്കിയിരിക്കണം.
4. ദർഘാസ് കാലാവധി ദർഘാസ് ഉറപ്പിച്ച തീയതി മുതൽ ഒരു വർഷത്തേക്കായിരിക്കും.
5. ദർഘാസ് 8-7-2018-ന് 3 മണിവരെ സ്വീകരിക്കുന്നതായിരിക്കും. കൂടാതെ ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതി 6-7-2018-ന് പകൽ 12 മണിവരെ ആകുന്നു.
6. ദർഘാസ് 10-7-2018-ന് പകൽ 3 മണിക്ക് തുറക്കുന്നതായിരിക്കും.

No. A3/4852/2017.

2nd June 2018.

Sealed Tenders are invited for printing computer model OP ticket, lab report format and bill format for one year. The tender conditions of contract and details can be get from the office during working hours.

Total Cost— 3,00,000.

EMD—1 %.

Superscription Tender Number should be specifically noted as No. A3/4852/2017.

Date and time of closing of sale of tender forms— 6-7-2018, 12 Noon.

Date and time for receipt of tender —8-7-2018, 3 p. m.

Date and time for opening of tender —10-7-2018, 3 p. m.

Price of Tender + ST (Cash only/Mony Order)— 2,000 + 12% GST.

Address of Office from which Tender forms are to be attained and whom tenders are to be send—The Superintendent, Govt. General Hospital, Kozhikode.

Date up to which rates are to be firms —one year from the date of finalisation.

Govt. General Hospital, Kozhikode.

(Sd.)
Superintendent.

ഗവൺമെന്റ് ജനറൽ ആശുപത്രി, കോഴിക്കോട്.

(ഒപ്പ്) സൂപ്രണ്ട്.

പുനർ ലേലം/ദർഘാസ് പരസ്യം

നമ്പർ എ3/4852/2017.

2018 ജൂൺ 2.

കോഴിക്കോട് ഗവ. ജനറൽ ആശുപത്രി കമ്പ്യൂട്ടർ വൽക്കരിച്ചതിന്റെ ഭാഗമായി കമ്പ്യൂട്ടർ മോഡൽ ഒ. പി. ടിക്കറ്റും ലാബ് റിപ്പോർട്ട് ഫോർമാറ്റും ബിൽ ഫോർമാറ്റും പ്രിന്റ് ചെയ്തു തരുന്നതിന് താല്പര്യമുള്ളവരിൽ നിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ താഴെ പറയുന്ന വ്യവസ്ഥകളനുസരിച്ച് മുദ്രവച്ച പുനർ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ഒരു കോപ്പി എത്ര പൈസയ്ക്ക് പ്രിന്റ് ചെയ്യുവാൻ കഴിയുമെന്ന് വ്യക്തമായി ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കണം. ഫോമുകളുടെ മാതൃക ഓഫീസ് സമയത്ത് ആശുപത്രി ഓഫീസിൽ നിന്നും ലഭ്യമായിരിക്കും. പേപ്പർ 80 ജി.എസ്.എം. ആയിരിക്കണം. മൊത്തം തുകയുടെ ഒരു ശതമാനം ഇ. എം. ഡി.-യായി ദർഘാസിക്കൊപ്പം സൂപ്രണ്ടിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായി എടുത്തുവയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഉറപ്പിച്ചുകഴിഞ്ഞാൽ ദർഘാസ് ലഭിച്ച സ്ഥാപനം ഒരു

Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി5-13873/2018/സ.മെ.കോ.തി. 2018 മേയ് 29.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ പത്തോളജി വിഭാഗത്തിലേക്ക് പാരാഫിൻ വാക്സ്, സൈലിൻ, മെഥനോൾ, അസറ്റോൺ ഫ്രീ എന്നിവ വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തരിച്ചു തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—36/2018.

അടങ്കൽ തുക— 3,57,500.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 1,344.

പകർപ്പ്— 672.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—4-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

ഇനവിവരം

ക്രമ നമ്പർ	പ്രോഡക്റ്റിന്റെ പേര്	യൂണിറ്റ്	അളവ്
1	Paraffin wax (Melting point 58-60 degree C) in 25kg sacks preferably as pellets	25 kg	25 kg × 25
2	Xylene (Ultra sulpher free)	2.5 L	2.5 L × 450
3	Methanol Acetone free AR	2.5 L	2.5 L × 150

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm- One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala-non-judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenderers.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.

- 16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി5-13875/2018/സ.മ.കോ.തി. 2018 മേയ് 29.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/പത്തോളജി വിഭാഗത്തിലേക്ക് K2, EDTA 3.6mg for Hematology, Trisodium Citrate 2.7 ml for coagulation വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചുവരുമെങ്കിലും അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—37/2018.

അടങ്കൽ തുക— 4,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 1,680.

പകർപ്പ്— 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—4-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

<u>ഇനവിവരം</u>		
ക്രമ നമ്പർ	സാധനങ്ങളുടെ പേര്	അളവ്
1	K2, EDTA 3.6mg for hematology	90000
2	Trisodium Citrate 2.7 ml for coagulation	60000

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

- 1. The period for which the rates to be in firm- One year.
- 2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- 3. Advance payments conditions will not be considered.
- 4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- 5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- 6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial Stamp Paper together with required sum of Earnest Money Deposits.
- 7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstance.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി5-11900/2018/സ.മെ.കോ.തി. 2018 മേയ് 29.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/ഫാർമസി കോളേജ്/കോളേജ് ഓഫ് ഫാർമസ്യൂട്ടിക്കൽ സയൻസസ് വിഭാഗത്തിലേക്ക് കെമിക്കലുകൾ (EGFR, PARP etc.) 23, Items വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തരിച്ചുകൊടുക്കേണ്ടതും ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—40/2018.

അടങ്കൽ തുക— 3,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 1,008.

പകർപ്പ്— 504.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—4-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

LIST OF CHEMICALS & REA-2019

Sl. No.	Name of Items	No. of Unit	Specification
(1)	(2)	(3)	(4)
1	EGFR multispecies In-cell ELISA Kit	1	Colorimetric Distributer- Thermofisher scientific unit size: 96 well
2	PARP Universal Colorimetric assay kit	1	Distributer: Trivigen,Catalog No. 4677-096-K, Available size: 96 well format
3	PPAR gamma/NRIC3 Colorimetric assay kit	1	Size 1 kit, code KA1358, Kit type: Colorimetric assay kit, Distributer : B1 Biotech India Pvt., Ltd.
4	Glutamate assay kit	1	Sigma Aldrich, code-MAK004
5	GAPDH activity assay kit	1	Sigma Aldrich, code-MAK277-1 KT
6	Black gold II stain	1	Sigma Aldrich, code-AG400, material size- 150 Mg

(1)	(2)	(3)	(4)
7	Hollow fiber for implantation	2	Packet containing 3 fibers
8	Lexol fast blue stain (myelin stain)	1	
9	Sodium Chloride AR 500 gm	30	
10	Sodium Chloride AR 500 gm	30	
11	Magnesium Sulphate LR (Mg SO ₄ 7H ₂ O) 500 gm	2	
12	Acetyl Choline AR 25gm	1	
13	Creatinine LR 25mg	200 mg	
14	Phenyl Hydrazine LR 100 ml	500 ml	
15	Butanol LR	10 bottles of 250 ml	
16	Petroleum ether 60-80	2.5 L	
17	Sodium Hydroxide IP 500 mg	1000 mg	
18	Acetone LR	500ml	
19	Ammonium Chloride LR 500 g × 2	1000 mg	
20	Borax LR 250g	10 Packets of 250 g	
21	Boric acid LR	500g	
22	Casein	500g	
23	Silver Nitrate LR 10g	100g	

TENDER SCHEDULE

1. The period for which the rates to be in firm- One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.

6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala. non-judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(4)

TENDER SCHEDULE

നമ്പർ സി5-12289/2018/സ.മെ.കോ.തി. 2018 മേയ് 29.

തിരുവനന്തപുരം എസ്. എ. റ്റി. ആശുപത്രിയിലെ സ്റ്റോർ വിഭാഗത്തിലേക്ക് കെമിക്കലുകൾ (കോംപ്ലക്സ് ഫോർമുലേഷൻ ഫോർ സ്റ്റെബിലൈസ്ഡ് ഹൈഡ്രജൻ പെറോക്സൈഡ് etc.) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ചദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീർത്ത ലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—40/2018.

അടങ്കൽ തുക— 4,23,200.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 1,680.

പകർപ്പ്— 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—5-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—6-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

ക്രമ നമ്പർ	സാധനങ്ങളുടെ പേര്	യൂണിറ്റ്	അളവ്
1	Complex formulation of stabilized H ₂ O ₂ 11% w/v with 0.01% w/v silver nitrate solution	1 Liter	700
2	NST Gel	250 ml	200

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

1. The period for which the rates to be in firm- One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tender.
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18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(5)

നമ്പർ സി7-14599/2018/സ.മെ.കോ.തി. 2018 ജൂൺ 2.

തിരുവനന്തപുരം എസ്. എ. റ്റി. ആശുപത്രി വിഭാഗത്തിലേക്ക് മാലിന്യ നിർമ്മാർജ്ജന കവർ (പച്ച) (പട്ടിക ചേർക്കുന്നു) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധി കളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ള വർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—41/2018.

അടങ്കൽ തുക— 5,00,000-ൽ താഴെ.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 1,680.

പകർപ്പ്— 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—4-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-7-2018 വൈകുന്നേരം 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രബണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

LIST OF ITEMS

Sl. No.	Color of plastic bags	Size	Strength and Specifications	QTY Intended	Appro. Cost per unit	Total cost
1	Green (big)	30"×35"	300 gauge	5000 kg	100	5,00,000
2	Green (small)	20"×25"	300 gauge	5000 kg	100	5,00,000

TENDER SCHEDULE

1. The period for which the rates to be in firm- One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tender.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(6)

നമ്പർ സി7-14601/2018/എം. സി. റ്റി. 2018 മേയ് 31.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് എസ്. എ. റ്റി. ആശുപത്രി വിഭാഗത്തിലേക്ക് മാലിന്യ നിർമ്മാർജ്ജന കവർ (പച്ച) 30"×35", 20"×25" വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിത്തരിച്ച ലുക്കുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—42/2018.

അടങ്കൽ തുക— 5,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,500 + 12% GST.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—4-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

List of Items

Sl. No.	Colour of Bag	Size	Quantity Required	Appro. Rate (Including tax)	Total Amount
1	Green	30"×35"	9000 Kg	111.5	10,00,000
2	Green	20"×25"	9000 Kg	115.64	10,00,000

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala—non Judicial—Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—4-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഇറ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

List of Items

Sl. No.	Name of the items	Strength and Specification	Quantity Intended
1	Plastic Bucket without lid	20 L	150
2	Plastic Bucket with lid	50 L	50
3	Shaving set (disposable)		1000
4	Shaving set s.s		200
5	Chappal Size-7		500
6	Chappal size-8		500
7	Mopping cloth	Large 75x75	1000
8	Waste bin		50
9	Door mat	rubber	100
10	Wiper with handle (plastic)		100
11	Plastic bucket with lid	30 L Green	100
12	Plastic bucket with lid	30 L Red	100
13	Plastic bucket with lid	30 L Yellow	100
14	Fixo mull		50
15	Co-web catcher (plastic)		50
16	Mopping stick metal		50
17	Floor brush		200
18	Latrin brush		100
19	Grass brooms		500

(7)

നമ്പർ സി7-14600/2018/സ. മെ. കോ. തി. 2018 മേയ് 31.

തിരുവനന്തപുരം എസ്. എ. റ്റി. ആശുപത്രി വിഭാഗത്തിലേക്ക് മാലിന്യ നിർമ്മാർജ്ജന കവർ പച്ച വാങ്ങുന്നതിലേക്ക്/ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടി അരിച്ചു തുടയ്ക്കുകയും ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിട്ടിട്ടു ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—43/2018.

അടങ്കൽ തുക— 5,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,500 + 12% GST.

ഡ്യൂപ്ലിക്കേറ്റ്— 840.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala—non judicial—stamp paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.

17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(8)

നമ്പർ സി5-13284/2018/എം.സി. റ്റി. 2018 ജൂൺ 2.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി ട്രാൻസ്ഫ്യൂഷൻ മെഡിസിൻ വിഭാഗത്തിലേക്ക് ആന്റിസിറം, സെൽ പാനൽ മുതലായ 14 ഇനങ്ങൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തരിച്ച ലൂകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—44/2018.

അടങ്കൽ തുക—` 4,90,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്—` 540.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—6-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—7-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—7-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

List of Kits & Reagents

Sl. No.	Name of the items	No. of Units required
1	Monoclonal anti IgG antiglobulin	10 vials
2	Monoclonal C3d antiglobulin	10 vials
3	Antibody screening three Cell panel	12 sets
4	Antibody identification eleven Cell panel	12 sets
5	Anti A1	100 vials
6	Anti H Lectin	300 vials
7	Anti D IgG monoclonal	50 vials
8	Anti D IgG + IgM (blend)	10 vials
9	Bovine albumin 22%	10 vials
10	CuSo ₄ Powder (500 gm)	10 bottle
11	Liquid papain	25 vial
12	Papain Powder (100 gm)	1 bottle
13	Dithiothritol (5 gm)	1 bottle
14	ACD solution 500 ml bottle	100 bottle

TENDER SCHEDULE

- The period for which the rates to be in firm— One year.
- The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- Advance payments conditions will not be considered.
- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- Tenders should be accompanied with a formal agreement executed in 200 Kerala—non Judicial— Stamp Paper together with required sum of Earnest Money Deposits.
- Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
- Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

- Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- Belated tenders will not be considered under any circumstance.
- For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- Specifications of the items are given in the list.
- Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
- Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
- More details can be had from this office on working hours.
- Amount quoted should be in Indian Rupees.

(9)

നമ്പർ സി5-13881/2018/സ.മെ.കോ.തി.

2018 ജൂൺ 4.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് റീ ഏജന്റുകൾ (Anti Hepatitis C virus Elisa etc.) (96T) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിതഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—45/2018.

അടങ്കൽ തുക— 4,99,010.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 1,680.

പകർപ്പ്— 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—6-7-2018 വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—7-7-2018, വൈകുന്നേരം 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—7-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

പട്ടിക

സാധനങ്ങളുടെ പേര്	യൂണിറ്റ്	അളവ്
1. Anti Hepatitis C virus ELISA (96T)	96T	290 Kits
2. Rubella IgM ELISA (96T)	96T	5 Kits
3. Cytomegals virus I gM ELISA (96T)	96T	5 Kits
4. Antids DNA IgG ELISA (96T)	96T	14 Kits

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala—non judicial—Stamp Paper together with required sum of Earnest Money Deposits.

7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(10)

നമ്പർ സി5-13881(1)/2018/എം.സി.റ്റി.

2018 ജൂൺ 6.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് റീ ഏജൻ്റുകൾ HSV 1 Igm ELISA etc. വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽകോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—46/2018.

അടങ്കൽ തുക—` 2,28,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ—` 840.

പകർപ്പ്—` 420.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—10-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, വൈകുന്നേരം 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

പട്ടിക

സാധനങ്ങളുടെ പേര്	യൂണിറ്റ്	അളവ്
1. Herpes Simplex virus 1 Igm ELISA (96T)	96T	10 Kits
2. Herpes Simplex virus 2 Igm ELISA (96T)	96T	10 Kits
3. Toxoplasma Igm ELISA (96T)	96T	9 Kits
4. Denugue NSI Antigen ELISA kit	96T	10 Kits

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of Sales tax, and for free delivery at the department concerned otherwise tender will be rejected.

3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala—non Judicial—Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(11)

നമ്പർ സി5-13881 (2)/2018/എം.സി.റ്റി. 2018 ജൂൺ 6.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് റീ ഏജന്റുകൾ (Leptospira Igm ELISA etc.) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിടിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—47/2018.

അടങ്കൽ തുക—` 4,95,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്—` 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—10-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

ഇനവിവരം

സാധനങ്ങളുടെ പേര്	യൂണിറ്റ്	അളവ്
1. Leptospira I gm ELISA (96T)96T	50 kits	
2. Hepatitis A I gm ELISA (96T) 96T	20 Kits	
3. Hepatitis E I gm ELISA (96T) 96T	20 Kits	
4. TPHA (200T)	96T	15 Kits

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax, and for free delivery at the department concerned otherwise tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.

15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(12)

നമ്പർ സി5-13881(3)/2018/സ.മെ.കോ.തി. 2018 ജൂൺ 5.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് റി ഏജന്റുകൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്ര വച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധി കളുടെയോ സാന്നിദ്ധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ള വർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—48/2018.

അടങ്കൽ തുക— 4,92,020.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്— 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—10-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

LIST OF ITEMS

Sl. No.	Items	Quantity	No. of tests
1	Anti streptomycin O (ASO) Latex agglutination (1kit-50T)	50 kits	50 test
2	C-Reactive Protein Latex Agglutination (1 kit-50T)	50 kits	50 test
3	RA Factor Latex Agglutination (1 kit-50T)	50 kits	50 test
4	Widal Tube test	100 Nos.	(TO, TH and BH-50ml each × 500)
5	Brucella Agglutination test		
	1. Brucella abortus 5ml	5 Nos.	10 test
	2. Brucella melitensis (5ml)	5 Nos.	10 test
6	Streptococcus grouping kit	5 Nos.	10 test
7	Cryptococcal Antigen detection	2 Nos.	10 test
8	Immunodiagnostic test for diagnosis of Mycobacterium tuberculosis complex	100 Nos.	1 Test
9	Scrub typhus 1gM ELISA (96T)	8 kits	96 test

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of Sales Tax, and for free delivery at the department concerned otherwise tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.

- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstances.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(13)

നമ്പർ സി5-13881(4)/2018/സ.മെ.കോ.തി. 2018 ജൂൺ 5.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് സ്ക്രബ് ടൈഫ് റെജിസ്റ്ററും എലിസ (96T)—30 കിറ്റ്സ് വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തരിച്ചുകൊടുക്കേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

- ദർഘാസ് നമ്പർ—49/2018.
- അടങ്കൽ തുക—` 4,86,000.
- നിരതദ്രവ്യം—1%.
- ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
ഒറിജിനൽ—` 1,680.
- ഡ്യൂപ്ലിക്കേറ്റ്—` 840.
- ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—10-7-2018, 3 മണി.
- ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-7-2018, 2.30 മണി.
- ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-7-2018, 3 മണി.
- ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.
- കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

TENDER SCHEDULE

- 1. The period for which the rates to be in firm—One year.
- 2. The rates should be inclusive of Sales Tax, and for free delivery at the department concerned otherwise tender will be rejected.
- 3. Advance payments conditions will not be considered.
- 4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- 5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- 6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
- 7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.

11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്—` 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—6-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—7-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—7-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

സാധനങ്ങളുടെ പേര്	യൂണിറ്റ്	അളവ്
1. Dengue IgG ELISA 1,2,3,4 (96T)	96T	15 കിറ്റ്
2. ANA IgG ELISA (96T)		45 കിറ്റ്
3. Dengue IgM Capture ELISA 1,2,3,4 (96T)		10 കിറ്റ്

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

(14)

നമ്പർ സി5-13881(5)/2018/സ.മെ.കോ.തി. 2018 ജൂൺ 5.

TENDER SCHEDULE

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് സ്ക്രബ് റീ ഏജന്റുകൾ [ഡെംഗു IgG എലിസ (1,2,3,4 etc.)] വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

1. The period for which the rates to be in firm- One year.
2. The rates should be inclusive of Sales tax, and for free delivery at the department concerned otherwise tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-Judicial—Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—50/2018.

അടങ്കൽ തുക—` 4,93,500.

8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, Unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

ഗവൺമെന്റ്
 മെഡിക്കൽ കോളേജ്,
 തിരുവനന്തപുരം

(ഒപ്പ്)
 പ്രിൻസിപ്പാൾ.

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി8-34981/2017/ജി.എം. സി. റ്റി. 2018 ജൂൺ 7.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് റെസ്പിറേറ്ററി വിഭാഗത്തിലേക്ക് പി. സി. ബെയ്സ്ഡ് പൾമണറി ഫങ്ഷൻ ടെസ്റ്റ് സിസ്റ്റം വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—134/2017.

അടങ്കൽ തുക—` 22,500.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 675 + 81 (ജി.എസ്.ടി).

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—7-7-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-7-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-7-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Technical Specifications for PC based pulmonary function test system—1 No.

PC based Desktop Spirometer with the following specifications.

Should have a Fleisch Pneumotachograph which can be autoclaved for Sterilization. The Transducer should be inside the Base.

Unit.

Should have built-in Ambient Temperature Sensor.

Should have an operating temperature between 17 Deg C and 37 Deg C.

Should have an automatically controlled hygienic drying fan to inhibit micro-organism survival.

Software should have an automatic log of accuracy checks & Calibration Updates.

PC connection should be possible through USB Port. The Software should be Windows 10 based with Children's incentive,

Challenge test, tidal breathing, CCS, Full Spirometry, archiving, trending and connectivity software supplied as standard.

Both

f/v and v/t curves should be displayed together.

Software should have PDF Report Generator as Standard. The Software should be Network Ready with Communication facility for Standardised communications with other databases. The Software should have Automatic Test Control and Trending.

The software should have facility for conducting Six Minute Walk Test.

The software should have Links to popular Practice Management and Occupational Health database systems such as OPAS.

Spirometer Specifications:

Max Flow Rate +/- 16L/s

Min Flow Rate +/- 0.01 L/s

Flow Detection : using Accurate Fleisch type No. 4 Pneumotachograph Volume Measurement: Flow Integration sampling @ 100 Mhz.

Accuracy: Better than +/-3% Volumes and 5% Flows
Linearity : +/- 1% in range 0.1L/s to 16 L/s.

Max Test Duration : 20s FVC; 30s VC

Parameters: Selectable in Excess of 50

Population Normals : Selectable over 30 regression sets

Spirometry Standards: ATh 1994; ERS 1993

Safety Standards : ISO EN 60601-1/2

Back Pressure : <0.1 kPaL/s @ 14 L/s.

Breathing Circuit should be Autoclavable

The unit should be supplied along with a PC running Licensed Windows 1064 Operating System with Intel i5

Processor, 15" or bigger LED Display, Minimum 4 GB RAM, 1 TB HDD, a Colour Ink Tank Printer and a 1 TB Portable Hard Disk Drive and a 3 Liter Calibration Syringe.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of Sale tax, and for free delivery at the department concerned. otherwise tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.

6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
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15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

ഗവ. മെഡിക്കൽ കോളേജ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

നമ്പർ സി 2/5270/2018/ജി.റ്റി.ഡി.എം.സി.എ.

2018 ജൂൺ 4.

ആലപ്പുഴ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ വിവിധ വിഭാഗങ്ങളിലേക്ക് താഴെപ്പറയുന്ന സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും ഇന വിവരവും അടങ്കൽ തുകയും	വിഭാഗം	ദർഘാസിന്റെ വില		ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും	ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും
			അസ്സൽ	പകർപ്പ്		
1	1/2018—ടെസ്റ്റ് കിറ്റ്സ് (ഹെപ്പറ്റൈറ്റിസ്, ഡെങ്കു)— ` 4,80,000	മൈക്രോബയോളജി	1,120	560	9-7-2018, 4 മണി	10-7-2018, 11 മണി
2	2/2018—ടെസ്റ്റ് കിറ്റ്സ് (എച്ച്.ബി.എസ്., ഹെപ്പറ്റൈറ്റിസ്, റാപ്പിഡ്)— ` 2,50,000	„	560	280	„	10-7-2018, 11.30 മണി
3	3/2018—ഐ.എച്ച്.സി. ഡിറ്റക്ഷൻ സിസ്റ്റം— ` 4,99,000	പതോളജി	1,120	560	„	10-7-2018, 12 മണി
4	4/2018—ഐ.എച്ച്.സി. റീയേജന്റ്സ്— ` 4,99,000	„	1,120	560	„	10-7-2018, 12.30 മണി
5	5/2018—ബ്ലഡ് കളക്ഷൻ ട്യൂബ് കെ-3, ഇ.ഡി.റ്റി.എ.— ` 4,00,000	„	896	448	„	10-7-2018, 2 മണി
6	6/2018—നോൺ വാക്വം ബ്ലഡ് കളക്ഷൻ ട്യൂബ്— ` 4,00,000	ബയോകെമിസ്ട്രി	896	448	„	10-7-2018, 2.30 മണി
7	7/2018—ഫോർമാൽ ഡിഹൈഡ്— ` 1,50,000	വിവിധം	448	224	„	10-7-2018, 3 മണി

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം എന്നിവ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ്, ആലപ്പുഴ-688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ കൊടുത്ത തീയതികളിലും സമയങ്ങളിലും സമർപ്പിക്കുന്ന വരുടെയോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ദർഘാസുകൾ ഓഫീസ് സമയത്ത് നിർദ്ദിഷ്ട വിലയ്ക്ക് മെഡിക്കൽ കോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങാവുന്നതാണ്. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. വില തിരികെ ലഭിക്കുന്നതുമല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം ` 50 കൂടി ചേർത്ത് മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്നതിന് അവസാന ദിവസത്തിന് 10 പ്രവൃത്തി ദിവസങ്ങൾക്കുമുമ്പ് ലഭിക്കുന്ന മണിയോർഡറുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ` 200-ന്റെ മുദ്രപത്രത്തിൽ സമ്മതപത്രവും കാട്ട് ചെയ്യുന്ന ആകെ വിലയുടെ 1% വരുന്ന തുകയ്ക്ക് (മിനിമം ` 1,500) പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റോ സ്ഥിരനിക്ഷേപ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായും സമർപ്പിക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതായിരിക്കും.

No. C2/5270/2018/GTDMCA.

4th June 2018.

Sealed tenders are invited for the following items for Government Medical College, Alappuzha.

Sl. No.	Tender Number and Name of Items with Approximate Cost	Department	Cost of Tender form		Last date and time of receipt of tender	Date and time of opening tender
			Original	Duplicate		
1	1/2018—Test Kits (Hepatitis, Dengue)— ` 4,80,000	Microbiology	1,120	560	9-7-2018, 4 p.m.	10-7-2018, 11 a. m.
2	2/2018—Test Kits (Hbs, Hepatitis, Rapid)— ` 2,50,000	„	560	280	„	10-7-2018, 11.30 a. m.
3	3/2018—IHC Detection System—` 4,99,000	Pathology	1,120	560	„	10-7-2018, 12 Noon
4	4/2018—IHC Reagents— ` 4,99,000	„	1,120	560	„	10-7-2018, 12.30 p.m.
5	5/2018—Blood Collection Tube K3-EDTA—` 4,00,000	„	896	448	„	10-7-2018, 2 p.m.
6	6/2018—Non Vaccum Blood Collection Tube— ` 4,00,000	Biochemistry	896	448	„	10-7-2018, 2.30 p.m.
7	7/2018—Formal Dehyde—` 1,50,000	Various	448	224	„	10-7-2018, 3 p.m.

Tenders should be addressed to the Principal, T. D. Medical College, Alappuzha-688 005. Tender Number & due date should be superscribed on each envelop. Late tenders will not be accepted. Tender will be opened at the time and date noted against each tender in the presence of such of the tenders or their authorized representatives who may be present at that time. Intending tenderers may obtain the tender forms from the undersigned on all working days from 10 a. m. to 4 p. m. Cheques, Drafts, Postage Stamps will not be accepted towards the cost of tender forms. Duplicate tender, if required will be issued on additional payments as shown in the schedule. Tender form is not transferable and the cost is not refundable. Tender forms will be supplied to the firm by registered post subject to a cash payment of ` 50 in addition as Postage Charges. Money Order will be accepted only if received within 10 clear working days prior to due date for submitted tenders. Further details can be had from the college office during working time. Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ` 200 and EMD 1% (Minimum ` 1,500) of the total cost of the item tendered. Tenders without EMD will be rejected.

Govt. T. D. Medical College,
Alappuzha.(Sd.)
Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി/915/2018/ജി.ഡി.സി.എ. 2018 മേയ് 21.

ആലപ്പുഴ ഗവൺമെന്റ് ദന്തൽ കോളേജിലെ ക്ലാസ് റൂമിലേക്ക് ഇന്ററാക്ടിവ് വൈറ്റ് ബോർഡ് (5എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് കമ്പനികളിൽ നിന്ന് മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ആവശ്യമെങ്കിൽ സാധന/സാമഗ്രിയുടെ സോദാഹരണ പ്രദർശനം നടത്തേണ്ടതുമാണ്. വാറണ്ടി കാലയളവും എ.എം.സി./സി.എ. എം.സി. നിരക്കും ടെണ്ടറിൽ വ്യക്തമായി രേഖപ്പെടുത്തണം.

അടങ്കൽ തുക— ` 3,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില — ` 790.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—9-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസുകൾ ഓഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും —10-7-2018, വൈകിട്ട് 4 മണി.

ടെണ്ടറിൽ പങ്കെടുക്കുന്ന വിതരണക്കാർ/നിർമ്മാതാക്കൾ അവരുടെ ബാങ്ക് അക്കൗണ്ട് നമ്പർ, ഐ. എഫ്. സി. കോഡ് എന്നിവ വ്യക്തമാക്കിയിരിക്കണം. വിതരണം ചെയ്യുന്ന/സ്ഥാപിക്കുന്ന ഉപകരണത്തിന്റെ ബിൽ തുക വിതരണം ചെയ്യുന്ന വിതരണക്കാർ/സ്ഥാപിക്കുന്നവരുടെ ബാങ്ക് അക്കൗണ്ടിൽ ലയിപ്പിക്കുന്നതിലേക്ക് വേണ്ടിയാണിത്.

ഉപകരണങ്ങൾ സംബന്ധിച്ചുള്ള വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറങ്ങളോടൊപ്പം നൽകുന്നതായിരിക്കും. ദർഘാസ് രേഖകൾ അടങ്ങിയ കവറിന്റെ പുറത്ത് മേലെഴുത്തോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, ആലപ്പുഴ-5 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞുകിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസുകാരന്റെയോ അയാൾ അധികാരപ്പെടുത്തിയ പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 11-7-2018 രാവിലെ 10.30 മണിക്ക് തുറക്കുന്നതായിരിക്കും. പ്രവർത്തി ദിനങ്ങളിൽ നിശ്ചിത തുക ക്യാഷ് കൗണ്ടറിൽ ഒടുക്കി ദർഘാസ് ഫോറം ഓഫീസിൽ നിന്നും വൈകിട്ട് മൂന്ന് മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസിന്റെ വില + ` 50 മണിയോർഡർ അയച്ചാൽ ദർഘാസ് ഫോറം തപാലായി അയയ്ക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിനായി ഒടുക്കുന്ന തുക യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് വിൽപന എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി തപാൽ മുദ്രകളോ ചെക്കുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. രീതിയിൽ അയയ്ക്കുന്നതല്ല. പകർപ്പ് ദർഘാസ് ഫോറങ്ങൾ പകുതി വിലയ്ക്ക് ലഭിക്കുന്നതാണ്. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇതിൽ വീഴ്ച വരുത്തുന്ന ദർഘാസുകൾ തിരസ്കരിക്കപ്പെടുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിനങ്ങളിൽ ഓഫീസിൽനിന്നും ലഭ്യമാണ്.

No. C/915/2018/GDCA.

21st May 2018.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers/authorized suppliers for the purchase of Interactive White Board (5 Nos.) in the class rooms of Government Dental College, Alappuzha. Demonstration of the item is to be done if necessary. Period of warranty, rate of AMC/CAMC should be specifically quoted in the tender. The details of equipments will be issued along with the tender forms.

Estimated cost— ` 3,50,000.

Earnest Money Deposit—1% of the total cost of the item.

Cost of tender form:

Original— ` 790.

By Post— ` 840.

Duplicate— ` 395.

Last date and time for sale of tender forms by post—20-6-2018, 3 p. m.

The envelopes containing the tender should bear the superscription should be addressed to the Principal, Government Dental College, Alappuzha. Late tenders will not be accepted.

All the participating Bidders/Authorized Dealers should clearly show their Bank Accounts and Bank's IFC code (bold letters) in an authorized Letterhead for payments through online.

The last date of sale of tender form is 9-7-2018, 3 p.m. The last date of the receipt of the tender form is 10-7-2018, 4 p.m. The tenders will be opened on 11-7-2018, 10.30 a. m. in the presence of the Bidders or their authorized representatives who may be present at that time. Application for the tender form should be accompanied by a cash remittance which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at half of tender cost per copy. Rate should be quoted in Indian Rupees only. The tenders without the agreement in the Kerala Stamp Paper worth ` 200 and Earnest Money Deposit @ 1% of quoted rate and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms.

Stamp Paper will be supplied to the firms outside Kerala on request, along with the remittance of ` 250 by Money Order taken in favour of the Principal, Government Dental College, Alappuzha-688 005.

(2)

നമ്പർ സി/933/2018/ജി.ഡി.സി.എ. 2018 മേയ് 25.

ആലപ്പുഴ ഗവൺമെന്റ് ദന്തൽ കോളേജിലെ കൺസർവേറ്റീവ് ദന്തീസ്ട്രി, പീഡോഡോന്റീക്സ്, ഓറൽ പത്തോളജി വിഭാഗത്തിലേക്ക് ലാപ്ടോപ്പ് (3 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് കമ്പനികളിൽ നിന്ന് മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ആവശ്യമെങ്കിൽ സാധന/സാമഗ്രിയുടെ സോദാഹരണ പ്രദർശനം നടത്തേണ്ടതുമാണ്. വാറണ്ടി കാലയളവും എ.എം.സി./സി.എ. എം.സി. നിരക്കും ടെണ്ടറിൽ വ്യക്തമായി രേഖപ്പെടുത്തണം.

ടെണ്ടറിൽ പങ്കെടുക്കുന്ന വിതരണക്കാർ/നിർമ്മാതാക്കൾ അവരുടെ ബാങ്ക് അക്കൗണ്ട് നമ്പർ, ഐ. എഫ്. സി. കോഡ് എന്നിവ വ്യക്തമാക്കിയിരിക്കണം. വിതരണം ചെയ്യുന്ന/സ്ഥാപിക്കുന്ന ഉപകരണത്തിന്റെ ബിൽ തുക വിതരണം ചെയ്യുന്ന വിതരണക്കാർ/സ്ഥാപിക്കുന്നവരുടെ ബാങ്ക് അക്കൗണ്ടിൽ ലയിപ്പിക്കുന്നതിലേക്ക് വേണ്ടിയാണിത്.

ഉപകരണങ്ങൾ സംബന്ധിച്ചുള്ള വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറങ്ങളോടൊപ്പം നൽകുന്നതായിരിക്കും. ദർഘാസ് രേഖകൾ അടങ്ങിയ കവറിന്റെ പുറത്ത് മേലെഴുത്തോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, ആലപ്പുഴ-5 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞുകിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 2,10,000.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 480.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-7-2018, വൈകുന്നേരം 3 മണി.

ദർഘാസുകൾ ഓഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—11-7-2018, വൈകിട്ട് 4 മണി.

ദർഘാസുകാരന്റെയോ അയാൾ അധികാരപ്പെടുത്തിയ പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 12-7-2018 രാവിലെ 10.30 മണിക്ക് തുറക്കുന്നതായിരിക്കും. പ്രവർത്തി ദിനങ്ങളിൽ നിശ്ചിത തുക ക്യാഷ് കൗണ്ടറിൽ ഒടുക്കി ദർഘാസ് ഫോറം ആഫീസിൽ നിന്നും വൈകിട്ട് മൂന്ന് മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസിന്റെ വില + ` 50 മണിയോർഡർ അച്ചാൽ ദർഘാസ് ഫോറം തപാലായി അയയ്ക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിനായി ഒടുക്കുന്ന തുക യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് വിൽപന എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി തപാൽ മുദ്രകളോ ചെക്കുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. രീതിയിൽ അയയ്ക്കുന്നതല്ല. പകർപ്പ് ദർഘാസ് ഫോറങ്ങൾ പകുതി വിലയ്ക്ക് ലഭിക്കുന്നതാണ്. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇതിൽ വീഴ്ച വരുത്തുന്ന ദർഘാസുകൾ തിരസ്കരിക്കപ്പെടുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിനങ്ങളിൽ ആഫീസിൽനിന്നും ലഭ്യമാണ്.

No. C/933/2018/GDCA. 27th May 2018.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers/authorized suppliers for the purchase of Laptop (3 Nos.) in the conservative Dentistry departments (1), Orthodontics (1) and Oral Pathology (1) of Government Dental College, Alappuzha. Demonstration of the item is to be done if necessary. Period of warranty, rate of AMC/CAMC should be specifically quoted in the tender. The details of equipments will be issued along with the tender forms.

Estimated cost—` 2,10,000.

Earnest Money Deposit—1% of the total cost of the item.

Cost of tender form;

Original—` 480.

By Post—` 530.

Duplicate—` 240.

Last date and time for sale of tender forms by post—22-6-2018, 3 p. m.

The envelopes containing the tender should bear the superscription should be addressed to the Principal, Government Dental College, Alappuzha. Late tenders will not be accepted.

All the participating Bidders/Authorized Dealers should clearly show their Bank Accounts and Bank's IFC code (bold letters) in an authorized Letterhead for payments through online.

The last date and time for sale of tender form is 10-7-2018, 3 p.m. The last date of the receipt of the tender form is 11-7-2018, 4 p.m. The tenders will be opened on 12-7-2018, 10.30 a. m. in the presence of the Bidders or their authorized representative who may be present at that time. Application for the tender form should be accompanied by a cash remittance which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at half of tender cost per copy. Rate should be quoted in Indian Rupees only. The tenders without the agreement in the Kerala Stamp Paper worth ` 200 and Earnest Money Deposit @ 1% of quoted rate and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms.

Stamp Paper will be supplied to the firms outside Kerala on request, along with the remittance of ` 250 by Money Order taken in favour of the Principal, Government Dental College, Alappuzha-688 005.

Government Dental College, Alappuzha.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ എച്ച്1-5915/2017/ജി.എം.സി.എച്ച്. 2018 മേയ് 25.

എറണാകുളം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് പേഷ്യന്റ് വാമിംഗ് യൂണിറ്റ് വാങ്ങുന്നതിനായി മുദ്രവച്ച മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

“മെഡിക്കൽ സൂപ്രണ്ട്, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രി, എറണാകുളം, എച്ച്. എം. ടി. കോളനി പി. ഒ., കളമശ്ശേരി- 683 503” എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ട ദർഘാസുകൾ അടക്കം ചെയ്ത കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ എച്ച്1-5915/2017/ജി.എം.സി.എച്ച്-പേഷ്യന്റ് വാമിംഗ് യൂണിറ്റ്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 11-7-2018 ഉച്ചയ്ക്ക് 2 മണിവരെ ആയിരിക്കും. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ നൽകുന്നവരുടേയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ 11-7-2018 ഉച്ചയ്ക്ക് 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കേണ്ട ഫോറം ലഭിക്കുന്നതിന് “മെഡിക്കൽ സൂപ്രണ്ട്, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രി, എറണാകുളം, എച്ച്. എം. ടി. കോളനി പി. ഒ., കളമശ്ശേരി-683 503” എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 400 (ജി. എസ്. ടി. ബാധകം) അടയ്ക്കേണ്ടതാണ്. പ്രസ്തുത തുക യാതൊരു കാരണവശാലും മടക്കിക്കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 29-6-2018 വൈകിട്ട് 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങളുടെ വിലയായി ചെക്കുകൾ, ഡ്രാഫ്റ്റുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. ആയും അയയ്ക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾക്ക് എറണാകുളം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ മെഡിക്കൽ സൂപ്രണ്ടിന്റെ കാര്യാലയവുമായി ബന്ധപ്പെടാവുന്നതോ www.gmckm.org എന്ന വെബ്സൈറ്റ് പരിശോധിക്കാവുന്നതോ ആണ്.

ദർഘാസ് നമ്പർ—എച്ച്1-5915/2017/ജി.എം.സി.എച്ച്.
അടങ്കൽ തുക— ` 1,15,000.
നിരതദ്രവ്യം— ` 1,500.

ഉൽപ്പന്നത്തിന്റെ ടെക്നിക്കൽ സ്പെസിഫിക്കേഷൻ, ക്വാളിറ്റി പരാമീറ്റേഴ്സ് എന്നിവ സംബന്ധിച്ച വിശദാംശങ്ങൾ അനക്സർ I-ൽ ഉൾപ്പെടുത്തിയിട്ടുണ്ട്.

ദർഘാസ് ഉള്ളടക്കം

1. ദർഘാസ് പത്രത്തിൽ ആവശ്യമായ ഒപ്പുകൾ ഉണ്ടാകണം.
2. കേരള സർക്കാരിന്റെ ` 200-ന്റെ നോൺ ജുഡീഷ്യൽ മുദ്രപത്രത്തിൽ ദർഘാസ് പത്രത്തിൽ നൽകിയിരിക്കുന്ന മാതൃകയിൽ പ്രാരംഭ ഉടമ്പടി ഉൾപ്പെടുത്തുക.
3. ടെക്നിക്കൽ സ്പെസിഫിക്കേഷൻ പ്രകാരം ക്വാളിറ്റി സർട്ടിഫിക്കറ്റ് ആവശ്യമെങ്കിൽ ആയതിന്റെ പകർപ്പ് ഉൾപ്പെടുത്തുക.

4. മെഡിക്കൽ സൂപ്രണ്ട്, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രി, എറണാകുളം എന്ന വിലാസത്തിൽ എറണാകുളത്ത് മാറാവുന്ന ഫിക്സഡ് ഡെപ്പോസിറ്റ് രസീത് / ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയി നിരതദ്രവ്യം ഉൾപ്പെടുത്തുക. നിരതദ്രവ്യം ഒഴിവാക്കുന്നതിന് യോഗ്യമെങ്കിൽ ആയതിന് ആവശ്യമായ രേഖകളുടെ പകർപ്പ് ഉൾപ്പെടുത്തുക.

5. ലേലത്തുക (അടിസ്ഥാന തുക, ജി. എസ്. ടി. മുതലായവ).

കൂടുതൽ വിവരങ്ങൾക്ക് എറണാകുളം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ മെഡിക്കൽ സൂപ്രണ്ടിന്റെ കാര്യാലയവുമായി ബന്ധപ്പെടാവുന്നതോ www.gmckm.org എന്ന വെബ്സൈറ്റ് പരിശോധിക്കാവുന്നതോ ആണ്.

No. H1-5915/2017/GMCH. 25th May 2018.

Sealed tenders are invited for the supply of the Patient Warming Unit to Govt. Medical College Hospital, Ernakulam.

The envelopes containing the tender should bear the superscription “Tender No. H1-5915/2017/GMCH Purchase of Patient Warming Unit” and should be addressed to The Medical Superintendent, Government Medical College, HMT Colony P. O., Kalamassery-683 503.

Last date for receipt of tenders will be at 2 p. m. on 11-7-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such of the tenderers or their authorised representatives who may be present at that time.

Intending tenderers may on application to the Medical Superintendent, Government Medical College, HMT Colony P. O., Kalamassery-683 503, obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance as follows:

Cost of the tender form is ` 400 (GST is applicable), which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of the tender forms will be closed at 3 p. m. on 29-6-2018. Cheques, postage stamps, etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P.

Details can be had from the office of the undersigned on all working days and also available in the website www.gmckm.org.

Tender No.— H1-5915/2017/GMCH.
PAC— ` 1,15,000.
Earnest Money Deposit— ` 1,500.

The detailed technical specifications and quality parameters of the items are contained in Annexure-I.

Contents of the bid

1. Tender document duly signed.
2. Agreement in Non Judicial Kerala Stamp Paper ` 200 in the format given in tender document.
3. Copy of the Quality Certificate requested as per the technical specification (if applicable) for the offered model.
4. Earnest Money Deposit in the form of Fixed Deposit Receipt/Demand Draft drawn in favour of the Medical Superintendent, GMCH, Ernakulam payable at Ernakulam. Those who are eligible for exemption should submit the copy of exemption certificate.
5. Price bid (basic rate, GST etc.)

Details can be had from the office of the undersigned on all working days and also available in the website www.gmckem.org.

Details of Technical Specification

1. Should be a microprocessor based system.
2. Should have an alarm indicator for Over Temperature and Under Temperature.
3. Should have a digital display for temperature.
4. Should have an Inbuilt Air Filter.
5. Should have an elapsed Time Disply.
6. Should be IV pole/bed rail mountable.
7. Should be essentially supplied with the following accessories.

- (1) Disposable Blanket (Paediatric-full body)3
- (2) Transport cart.

8. Should work on 220-240 V AC/50Hz.
9. Should be European CE/FDA approved.

(2)

നമ്പർ എച്ച്1-6092/2017/ജി.എം.സി.എച്ച്. 2018 മേയ് 25.

എറണാകുളം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ഫ്യൂമിഗേഷൻ ഡിസ്പെൻസർ വാങ്ങുന്നതിനായി മുദ്രവച്ച മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

“മെഡിക്കൽ സൂപ്രണ്ട്, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രി, എറണാകുളം, എച്ച്. എം. ടി. കോളനി പി. ഒ., കളമശ്ശേരി-683 503” എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ട ദർഘാസുകൾ അടക്കം ചെയ്ത കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ എച്ച്1-6092/2017/ജിഎംസിഎച്ച്-ഫ്യൂമിഗേഷൻ ഡിസ്പെൻസർ” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 11-7-2018 ഉച്ചയ്ക്ക് 2 മണിവരെ ആയിരിക്കും. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ നൽകുന്നവരുടേയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടേയോ

സാന്നിധ്യത്തിൽ 11-7-2018 ഉച്ചയ്ക്ക് 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കേണ്ട ഫോറം ലഭിക്കുന്നതിന് “മെഡിക്കൽ സൂപ്രണ്ട്, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രി, എറണാകുളം, എച്ച്. എം. ടി. കോളനി പി. ഒ., കളമശ്ശേരി-683 503” എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 400 (ജി. എസ്. ടി. ബാധകം) അടയ്ക്കേണ്ടതാണ്. പ്രസ്തുത തുക യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 29-6-2018 വൈകിട്ട് 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങളുടെ വിലയായി ചെക്കുകൾ, ഡ്രാഫ്റ്റുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. ആയും അയയ്ക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾക്ക് എറണാകുളം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ മെഡിക്കൽ സൂപ്രണ്ടിന്റെ കാര്യാലയവുമായി ബന്ധപ്പെടാവുന്നതോ www.gmckem.org എന്ന വെബ്സൈറ്റ് പരിശോധിക്കാവുന്നതോ ആണ്.

ദർഘാസ് നമ്പർ—എച്ച്1-6092/2017/ജി.എം.സി.എച്ച്.
അടങ്കൽ തുക— ` 1,32,000.
നിരതദ്രവ്യം— ` 1,500.

ഉൽപ്പന്നത്തിന്റെ ടെക്നിക്കൽ സ്പെസിഫിക്കേഷൻ, ക്വാളിറ്റി പരാമീറ്റേഴ്സ് എന്നിവ സംബന്ധിച്ച വിശദാംശങ്ങൾ അനക്സച്ചർ I-ൽ ഉൾപ്പെടുത്തിയിട്ടുണ്ട്.

ദർഘാസ് ഉള്ളടക്കം

1. ദർഘാസ് പത്രത്തിൽ ആവശ്യമായ ഒപ്പുകൾ ഉണ്ടാകണം.
2. കേരള സർക്കാരിന്റെ ` 200-ന്റെ നോൺ ജുഡീഷ്യൽ മുദ്രപ്പത്രത്തിൽ ദർഘാസ് പത്രത്തിൽ നൽകിയിരിക്കുന്ന മാതൃകയിൽ പ്രാരംഭ ഉടമ്പടി ഉൾപ്പെടുത്തുക.
3. ടെക്നിക്കൽ സ്പെസിഫിക്കേഷൻ പ്രകാരം ക്വാളിറ്റി സർട്ടിഫിക്കറ്റ് ആവശ്യമെങ്കിൽ ആയതിന്റെ പകർപ്പ് ഉൾപ്പെടുത്തുക.
4. മെഡിക്കൽ സൂപ്രണ്ട്, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രി, എറണാകുളം എന്ന വിലാസത്തിൽ എറണാകുളത്ത് മാറാവുന്ന ഫിക്സഡ് ഡെപ്പോസിറ്റ് രസീത് / ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയി നിരതദ്രവ്യം ഉൾപ്പെടുത്തുക. നിരതദ്രവ്യം ഒഴിവാക്കുന്നതിന് യോഗ്യമെങ്കിൽ ആയതിന് ആവശ്യമായ രേഖകളുടെ പകർപ്പ് ഉൾപ്പെടുത്തുക.
5. ലേലത്തുക (അടിസ്ഥാന തുക, ജി. എസ്. ടി. മുതലായവ).

കൂടുതൽ വിവരങ്ങൾക്ക് എറണാകുളം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ മെഡിക്കൽ സൂപ്രണ്ടിന്റെ കാര്യാലയവുമായി ബന്ധപ്പെടാവുന്നതോ www.gmckem.org എന്ന വെബ്സൈറ്റ് പരിശോധിക്കാവുന്നതോ ആണ്.

No. H1-6092/2017/GMCH.

25th May 2018.

Sealed tenders are invited for the supply of the Fumigation Dispenser to Govt. Medical College Hospital, Ernakulam.

The envelopes containing the tender should bear the superscription "Tender No. H1-6092/2017/GMCH Purchase of Fumigation Dispenser" and should be addressed to The Medical Superintendent, Government Medical College, HMT Colony P. O., Kalamassery-683 503.

Last date for receipt of tenders will be at 2 p.m. on 11-7-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such of the tenderers or their authorised representatives who may be present at that time.

Intending tenderers may, on application to the Medical Superintendent, Government Medical College, HMT Colony P. O., Kalamassery-683 503, obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance as follows:

Cost of Tender form ` 400 (GST is applicable), which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of the tender forms will be closed at 3 p. m. on 29-6-2018. Cheques, postage stamps, etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P.

Details can be had from the office of the undersigned on all working days and also available in the website www.gmckem.org.

Tender No.— H1-6092/2017/GMCH.

PAC—` 1,32,000.

Earnest Money Deposit—` 1,500.

The detailed technical specifications and quality parameters of the items are contained in Annexure-I.

The bids should be submitted in sealed envelopes which should be superscripted as "Tender No. H1-6092/2017/GMCH Purchase of Patient Warming Unit"

Contents of the bid

1. Tender document duly signed.
2. Agreement in Non Judicial Kerala Stamp Paper worth ` 200 in the format given in tender document.
3. Copy of the Quality Certificate requested as per the technical specification (if applicable) for the offered model.
4. Earnest Money Deposit in the form of Fixed Deposit Receipt/Demand Draft drawn in favour of the Medical Superintendent, GMCH Ernakulam payable at Ernakulam. Those who are eligible for exemption should submit the copy of exemption certificate.
5. Price bid (basic rate, GST etc.).

Details can be had from the office of the undersigned on all working days and also available in the website www.gmckem.org.

Details of Technical Specification

1. Should have a consistent particle size generation of 5-15 microns or better.
2. Should have a maximum through of 4 meters in a closed room.
3. Should have a vortex type design, non-rotating and non-clogging nozzle assembly.
4. Should have tough and corrosion resistant power head housing.
5. Should have a chemical solution tank of minimum capacity 5 liters.
6. Should have a stainless steel construction for the tank and the bolts, nuts and washers used inside the tank.
7. Should have an easy to clean, detachable and non-corrosive chemical solution tank.
8. Should have primary and secondary filtration for the air intake system.
9. Should be compatible with wide range of disinfectants.
10. Should operate from 200 to 240 Vac, 50 Hz input supply.

Govt. Medical College Hospital,
Ernakulam.

(Sd.)
Medical Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്3-2550/2018/എച്ച്.ഡി.എസ്. 2018 മേയ് 19.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിൽ സി.സി.ടി.വി. ക്യാമറ ആശുപത്രിയുടെ വിവിധ ഭാഗങ്ങളിൽ സ്ഥാപിക്കുന്നതിനായി (സ്പെസിഫിക്കേഷൻ ഉള്ളടക്കം ചെയ്തിട്ടുണ്ട്.) സപ്ലൈ ചെയ്യുന്നതിനു നിശ്ചിത ഫോറത്തിൽ സീൽ ചെയ്ത ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനു മുകളിൽ നമ്പർ എസ് 3/2550/2018/എച്ച്.ഡി.എസ്. എന്ന് വ്യക്തമായി കാണിച്ചിരിക്കേണ്ടതാണ്.

അടങ്കൽ തുക—` 2,50,000.

നിരതദ്രവ്യം—1%.

ടെണ്ടർ ഫോറത്തിന്റെ വില—` 840.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—8-7-2018, 3 മണി.

ടെണ്ടർ കിട്ടേണ്ട അവസാന തീയതിയും സമയവും—9-7-2018, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—10-7-2018, 12 മണി.

ടെണ്ടറിൽ പറയുന്ന നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കേണ്ട അവസാന തീയതി—31-12-2018.

ടെണ്ടർ കിട്ടുന്നതിനും പൂരിപ്പിച്ച് അയയ്ക്കേണ്ടതുമായ വിലാസം—സുപ്രണ്ട്, മെഡിക്കൽ കോളേജ് ആശുപത്രി കോഴിക്കോട്.

No. S3/2550/2018/HDS. 19th May 2018.

Sealed tenders in the prescribed forms are invited for the supply of Installation of CCTV at various locator of this Hospital (Specification attached) for the Medical College Hospital, Kozhikode.

Superscription tender No. should be specifically noted—S3/2550/2018/HDS.

Cost of tender form—` 2,50,000.

EMD—1% .

Date and time of close of sale of tender forms—8-7-2018 upto 3 p. m.

Date and time for receipt of tender form—9-7-2018, 5 p. m.

Date and time for opening of tender—10-7-2018, 12 Noon.

Date up to which rates are to be firm—31-12-2018.

Price of tender (in duplicate)ST Cash only/ Money Order—` 840.

Address of Officer from whom tender forms are to be obtained and whom tenders are to be sent—The Superintendent, Medical College Hospital, Calicut.

Medical College Hospital, Kozhikode.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്2-8903/2018/എം.സി.സി. 2018 മേയ് 25.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ മൈക്രോബയോളജി വകുപ്പിലേക്ക് സെറോളജിക്കൽ കിറ്റ്സും ഡിസ്കും വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡിലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,10,520.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 590.

ഡ്യൂപ്ലിക്കേറ്റ്—` 354.

തപാൽവഴി—` 640.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-7-2018, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—12-7-2018, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-7-2018, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—13-7-2018, 2.30 മണി.

ദർഘാസുകൾ നിജമായിരിക്കുന്ന തീയതി—31-3-2019.

ദർഘാസുകൾ എസ്2-8903/2018/എം.സി.സി. എന്ന മേലേഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ, പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം ഉച്ചയ്ക്ക് 2.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. (Phone : 0495-2350212)

സ്പെസിഫിക്കേഷൻ പ്രത്യേകം അടക്കം ചെയ്യുന്നു.

No. S2/8903/2018/MCC. 25th May 2018.

Sealed and competitive tenders in the prescribed forms are invited from the manufacturers or authorized suppliers for the supply of Serological kits and Discs for Microbiology Department of Government Medical College Hospital, Kozhikode as detailed. Demonstration of the item is to be done if necessary.

Estimate Cost—` 1,10,520.

Earnest Money Deposit—1% of the quoted amount (minimum ` 1,500).

Cost of tender form :

Original—` 590.

Duplicate—` 354.

By post—` 640.

Last date and time of sale of tender form by post—4-7-2018, 3 p. m.

Last date and time of sale of tender form—12-7-2018, 3 p. m.

Last date and time for receipt of tender form—13-7-2018, 11 a. m.

Date and time for opening of tender—13-7-2018, 2.30 p. m.

Date upto which the rates are to be firm—31-3-2019.

Tenders should be superscribed with tender No. S2/8903/2018/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc., will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of Principal, Government Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

SPECIFICATIONS

Sl. No.	Items	Unit	Qty.
(1)	(2)	(3)	(4)
1 Salmonella Antisera			
(a)	Somatic O9	2ml	3
(b)	Somatic O2	2ml	2
(c)	Flagellar Hd	2ml	1
(d)	Somatic O4	2ml	1
(e)	Flagellar Hi	2ml	1
(f)	Polyvalent A-S	2ml	1

(1)	(2)	(3)	(4)
2 Shigella Agglutinating Sera			
(a)	Shigella dysenteriae Polyvalent 1-10	2ml	1
(b)	Shigella Flexneri Polyvalent 1-6, X & Y	2ml	2
(c)	Shigella sonnei Polyvalent 1, 2	2ml	1
3 Vibrio Agglutinating Sera			
(a)	Vibrio Cholerae O-1 polyvalent	2ml	1
(b)	Vibrio Cholerae Inaba	2ml	1
(c)	Vibrio Cholerae Ogawa	2ml	1
4	Widal tube coloured antigen kits (Different colour for STO,STO, Para AH & BH) Each kit containing the following	4 x 50ml	40 Kits
	S. typhi 'O'	50ml/kit	
	S. typhi 'H'	50ml/kit	
	S. Paratyphi A 'H'	50ml/kit	
	S. Paratyphi B 'H'	50ml/kit	
5	VDRL-RPR test Kit	50 test/kit	25 kits
6	Rapid Latex agglutination test for direct detection of Bacterial antigens in body fluids for H influenza type b, Strep. Pneumonia, Neisseria Meningitidis Gps A, C, Y, W-135	30 test/kit	1 kit
7	Cryptococcus Test Rapid latex agglutination test qualitative/semi quantitative for polysaccharide antigen of Cryptococcus neoformans in serum & CSF	50 test/kit	1 kit
8	Brucella abortus coloured antigen	5ml/vial	2 vial

(2)

നമ്പർ എസ്2-8895/2018/എം.സി.സി. 2018 മേയ് 27.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ പാത്തോളജി വകുപ്പിലേക്ക് വിവിധ റീ ഏജന്റ്/കിറ്റ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത വിതരണക്കാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറവും വിശദാംശങ്ങളും മെഡിക്കൽ കോളേജ് ഓഫീസിൽ പ്രവർത്തന സമയത്ത് ലഭ്യമാണ്. 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രവും വാഗ്ദത്ത തുകയയുടെ 1% നിരതദ്രവ്യത്തോടും (കുറഞ്ഞത് 1,500) കൂടി താഴെ നൽകിയിരിക്കുന്ന മേഖലകളിൽ മായി ദർഘാസ് സമർപ്പിക്കേണ്ടതാണ്. സംസ്ഥാനത്തിന് പുറത്തുള്ള സ്ഥാപനങ്ങൾക്ക് മുദ്രപത്രം ലഭിക്കുന്നതിന് 250 മണിയോർഡർ സഹിതം പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. നിരതദ്രവ്യ സമ്മതപത്രത്തിന്റെ മാതൃക ദർഘാസ് ഫോറത്തിൽ അനുബന്ധമായി ചേർത്തിട്ടുണ്ട്.

വില ഇന്ത്യൻ രൂപയിൽ രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. നികുതികളും മറ്റും വെവ്വേറെ പരാമർശിക്കേണ്ടതാണ്. കടത്ത്, ഇൻഷുറൻസ്, കയറ്റിറക്ക്, യന്ത്രസാമഗ്രികൾ സ്ഥാപിക്കൽ, കമ്മീഷൻ എന്നീ ചെലവുകൾ ദർഘാസുകാരൻ സ്വയം വഹിക്കേണ്ടതാണ്. തുക നൽകുന്നത് ഇന്ത്യൻ രൂപയിലായിരിക്കും.

വൈകി ലഭിക്കുന്നതും മതിയായ നിരതദ്രവ്യം, സമ്മതപത്രം, മറ്റു ദർഘാസു വ്യവസ്ഥകൾ എന്നിവ പാലിക്കാത്തതുമായ ദർഘാസുകൾ മറ്റൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതാണ്. ദർഘാസു ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസു ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല. ദർഘാസു ഫോറത്തിന്റെ ഡ്യൂപ്ലിക്കേറ്റ് വില നൽകി വാങ്ങാവുന്നതാണ്. ദർഘാസുകൾ ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. മറ്റു വിവരങ്ങൾ ഓഫീസിൽ പ്രവർത്തന സമയങ്ങളിൽ ലഭ്യമാണ്. (ഫോൺ-0495-2350212)

ക്രമ നമ്പർ	ദർഘാസു നമ്പരും ഇനവും വകുപ്പും അടങ്കൽ തുകയും
1	എസ്2/8895/2018/MCC—മൈനർ റീ ഏജന്റ് (ബയോപ്സി)— 4,40,000
2	എസ്2/8896/2018/MCC—മേജർ റീ ഏജന്റ് (ബയോപ്സി)— 1,50,000
3	എസ്2/8897/2018/MCC—ഇമ്മ്യൂണോഫ്ളൂറോസെൻസ് റീ ഏജന്റ്— 1,52,000
4	എസ്2/8898/2018/MCC—ഇമ്മ്യൂണോഹിസ്റ്റോകെമിസ്ട്രി റീ ഏജന്റ് (അതേർസ്)— 4,87,000
5	എസ്2/8899/2018/MCC—ഐ.എച്ച്.സി. പാനൽ ഫോർ കാർസിനോമ ബ്രസ്റ്റ്— 4,27,980
6	എസ്2/8900/2018/MCC—ഇമ്മ്യൂണോഹിസ്റ്റോകെമിസ്ട്രി റീ ഏജന്റ് (ലിംഫോമ പാനൽ)— 2,91,200

ദർഘാസു ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—ക്രമനമ്പർ 1, 5 ഇവയ്ക്ക് ` 1,062, ക്രമനമ്പർ 2, 3 ഇവയ്ക്ക് ` 590, ക്രമനമ്പർ 4-ന് ` 1,180, ക്രമനമ്പർ 6-ന് ` 708.

തപാൽവഴി—ക്രമനമ്പർ—1, 5 ഇവയ്ക്ക് ` 1,112, ക്രമനമ്പർ 2, 3 ഇവയ്ക്ക് ` 640, ക്രമനമ്പർ 4-ന് ` 1,230, ക്രമനമ്പർ 6-ന് ` 758.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും— ക്രമനമ്പർ 1-ന് 10-7-2018, 11.30 മണി, ക്രമനമ്പർ 2-ന് 10-7-2018, 12 മണി, ക്രമനമ്പർ 3-ന് 10-7-2018, 2.30 മണി, ക്രമനമ്പർ 4-ന് 10-7-2018, 3 മണി, ക്രമനമ്പർ 5-ന് 11-7-2018, 11.30 മണി, ക്രമനമ്പർ 6-ന് 11-7-2018, 12 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-7-2018, 3 മണി.

ദർഘാസു തപാലിൽ വിൽപ്പന നടത്തുന്ന അവസാന തീയതിയും സമയവും—26-6-2018, 3 മണി.

ദർഘാസു ഫോറം വിലപന തീരുന തീയതിയും സമയവും—5-7-2018, 3 മണി.

നിരതദ്രവ്യം-വാഗ്ദത്ത തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500)

ദർഘാസു സമർപ്പിക്കേണ്ട വിലാസം—പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8.

നിബന്ധനകൾ

1. നിർമ്മാതാക്കളിൽ നിന്നുള്ള കൈപുസ്തകം തനതു ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്
2. ആവശ്യപ്പെടുന്നപക്ഷം ദർഘാസുകാരൻ സ്വന്തം ചെലവിൽ സാധന സാമഗ്രികൾ പരിശോധനയ്ക്ക് വിധേയമാക്കേണ്ടതാണ്.
3. മുൻകൂർ തുക നൽകുന്നതല്ല.

No. S2/8895/2018/MCC. 27th May 2018.

Sealed and competitive tenders in the prescribed form are invited from the Manufacturers or authorized dealers for the supply of Reagents and Kits for Pathology Department, Government Medical College, Kozhikode. The tender forms and details can be obtained from the Office of the Principal, Government Medical College, Kozhikode on payment of tender cost. Tender should be superscribed with tender number and addressed to the Principal, Government Medical College, Kozhikode. Belated tenders will not be accepted.

Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @1% of the total cost of the item tendered for (minimum ` 1,500). Stamp Paper will be supplied to the firm outside Kerala on request along with remittance of ` 250 (Rupees Two hundred and fifty only) by Money Order in favour of Principal, Government Medical College, Kozhikode. Specimen copy of the tender annexed with the tender form. Rates should be quoted in Indian Rupees only. All the taxes applicable is to be clearly mentioned. Freight, Insurance, loading, unloading, erection and commission charges and installation charges should be done by the tenderer.

The tender without required Earnest Money Deposit, agreement and not satisfying other tender specifications are liable to be rejected without further notice. Duplicate copy of tender form can be obtained on payment of cost. The tenders will be opened in the presence of tenderers or their authorised representatives as scheduled.

Demonstration, if required, should be provided by the firm at their on expense. Further details can be had from the office of the Principal, Government Medical College, Kozhikode during working hours. (Phone: 0495-2350212).

Sl. No.	Tender No., Name of Items and Estimated cost
1	S2/8895/2018/MCC—Minor Reagents (Biopsy) — ` 4,40,000
2	S2/8896/2018/MCC—Major Reagents (Biopsy) — ` 1,50,000
3	S2/8897/2018/MCC—Immunofluorescence reagents — ` 1,52,000
4	S2/8898/2018/MCC—Immunohistochemistry reagents (Others) — ` 4,87,000
5	S2/8899/2018/MCC—IHC Panel for Carcinoma Breast — ` 4,27,980
6	S2/8900/2018/MCC—Immunohistochemistry reagents (Lymphoma Panel)—` 2,91,200

Cost of tender form — ` 1,062 for Sl. Nos. 1 and 5, ` 590 for Sl. Nos. 2 and 3, ` 1,180 for Sl. No. 4, ` 708 for Sl. No. 6.

Cost of tender form by Post—` 1,112 for Sl. Nos. 1 and 5, ` 640 for Sl. Nos. 2 and 3, ` 1,230 for Sl. No. 4, ` 758 for Sl. No. 6.

Last date and time of sale of tender form by post—26-6-2018, 3 p.m.

Last date and time of sale of tender form—5-7-2018, 3 p. m.

Due date and time of receipt of tender—6-7-2018, 3 p. m.

Date and time of opening of tender—10-7-2018, 11.30 a. m. for Sl. No. 1; 10-7-2018, 12 Noon for Sl. No. 2; 10-7-2018, 2.30 p.m. for Sl. No. 3, 10-7-2018, 3 p.m. for Sl. No. 4; 11-7-2018, 11.30 a.m. for Sl. No. 5; 11-7-2018, 12 Noon for Sl. No. 6.

Dates up to which the rates are to be firm—31-3-2019.

Person to be addressed for buying and submitting tender form—Principal, Government Medical College, Kozhikode, Kerala-673 008.

SPECIAL CONDITIONS

1. The brochure issued by the manufacturer in original should be attached.
2. The firm should be arranged demonstration at his own cost, if requested.
3. No advance payment will be made.

(3)
നമ്പർ എസ്2-8912/2018/എം.സി.സി. 2018 മേയ് 27.

കോഴിക്കോട് ഗവ.മെഡിക്കൽ കോളേജിലെ മൈക്രോ ബയോളജി വകുപ്പിലേക്ക് റീഫ്ലുജന്റ്/കിറ്റ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത വിതരണക്കാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറവും വിശദാംശങ്ങളും മെഡിക്കൽ കോളേജ് ഓഫീസിൽ പ്രവർത്തന സമയത്ത് ലഭ്യമാണ്. 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രവും വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടും (മിനിമം 1,500) കൂടി താഴെ നൽകിയിരിക്കുന്ന മേഖലയ്ക്കായി മാത്രമായി ദർഘാസ് സമർപ്പിക്കേണ്ടതാണ്. സംസ്ഥാനത്തിന് പുറത്തുള്ള സ്ഥാപനങ്ങൾക്ക് മുദ്രപത്രം ലഭിക്കുന്നതിന് 250 മണിയോർഡർ സഹിതം പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. നിരതദ്രവ്യ സമ്മതപത്രത്തിന്റെ മാതൃക ദർഘാസ് ഫോറത്തിൽ അനുബന്ധമായി ചേർത്തിട്ടുണ്ട്.

വില ഇന്ത്യൻ രൂപയിൽ രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. നികുതികളും മറ്റും വെവ്വേറെ പരാമർശിക്കേണ്ടതാണ്. കടത്ത്, ഇൻഷുറൻസ്, കയറ്റിറക്ക്, യന്ത്രസാമഗ്രികൾ സ്ഥാപിക്കൽ, കമ്മീഷൻ എന്നീ ചെലവുകൾ ദർഘാസുകാരൻ സ്വയം വഹിക്കേണ്ടതാണ്. തുക നൽകുന്നത് ഇന്ത്യൻ രൂപയിലായിരിക്കും.

വൈകി ലഭിക്കുന്നതും മതിയായ നിരതദ്രവ്യം, സമ്മതപത്രം, മറ്റു ദർഘാസ് വ്യവസ്ഥകൾ എന്നിവ പാലിക്കാത്തതുമായ ദർഘാസുകൾ മറ്റൊരു അറിയിപ്പും കൂടാതെ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണി ഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ ഡ്യൂപ്ലിക്കേറ്റ് വില നൽകി വാങ്ങാവുന്നതാണ്. ദർഘാസുകൾ ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. മറ്റു വിവരങ്ങൾ ഓഫീസിൽ പ്രവർത്തന സമയങ്ങളിൽ ലഭ്യമാണ്. (ഫോൺ: 0495-2350212)

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും ഇനവും അടങ്കൽ തുകയും
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| 1 | എസ്2/8912/2018/MCC—വെയിൽ ഫെലിക്സ് ടെസ്റ്റ് കിറ്റ് സെമി ക്വാണ്ടിറ്റേറ്റീവ് ഡിറ്റർമിനേഷൻ ഓൺ മൈക്രോ പ്ലേറ്റ്— 1,15,740 |
| 2 | എസ്2/8913/2018/MCC—എൻ.എസ്.ഐ. ആന്റിജൻ എലിസ കിറ്റ്— 1,23,800 |
| 3 | എസ്2/8914/2018/MCC—എച്ച്.ബി.എസ്.എ. ജി. എലിസ കിറ്റ്— 1,80,000 |
| 4 | എസ്2/8916/2018/MCC—ആന്റി എച്ച്.ബി.എസ്.(ആന്റി ബോധി ടു ഹെപ്പറ്റൈറ്റിസ് എ., ഇ., വൈറസ് എൽ.ജി.എം. എലിസ കിറ്റ് ആന്റ് എച്ച്.സി.വി. കാർഡ് ടെസ്റ്റ്— 1,63,600 |
| 5 | എസ്2/8923/2018/MCC—ലെപ്റ്റോസ്പൈറ എൽ. ജി. എം. എലിസ കിറ്റ്— 2,80,000 |
| 6 | എസ്2/8924/2018/MCC—എൽ. ജി. എം. എലിസ ഫോർ സ്ക്രബ്ബ് ടൈഫസ് ഡിറ്റക്ഷൻ കിറ്റ്— 1,80,000 |
| 7 | എസ്2/8928/2018/MCC—വൈറൽ ഡി.എൻ.എ. ആന്റ് ആർ. എൻ. എ. എക്സ്ട്രാക്ഷൻ കിറ്റ്— 1,29,500 |

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—ക്രമനമ്പർ 5-ന് ` 708, മറ്റുള്ളവയ്ക്ക് 590.

തപാൽ വഴി—ക്രമനമ്പർ—5-ന് ` 758, മറ്റുള്ളവയ്ക്ക് 640.

ദർഘാസ് തപാലിൽ വിൽപ്പന നടത്തുന്ന അവസാന തീയതിയും സമയവും—26-6-2018, 3 മണി.

ദർഘാസ് ഫോറം വില്പന തീരുന്ന തീയതിയും സമയവും—5-7-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-7-2018, 3 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—ക്രമനമ്പർ 1-ന് 7-7-2018, 11 മണി, ക്രമനമ്പർ 2-ന് 7-7-2018, 11.30 മണി, ക്രമനമ്പർ 3-ന് 7-7-2018, 12 മണി, ക്രമനമ്പർ 4-ന് 7-7-2018, 3 മണി, ക്രമനമ്പർ 5-ന് 9-7-2018, 11.30 മണി, ക്രമനമ്പർ 6-ന് 9-7-2018, 12 മണി. ക്രമനമ്പർ 7-ന് 9-7-2018, 2.30 മണി.

നിർദ്ദേശവും—വാഗ്ദത്ത തുകയുടെ ഒരു ശതമാനം (മിനിമം 1,500).

ദർഘാസ് സമർപ്പിക്കേണ്ട അഡ്രസ്സ്—പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8.

നിബന്ധനകൾ

1. നിർമ്മാതാക്കളിൽ നിന്നുള്ള കൈപ്പുസ്തകം തനതു ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്
2. ആവശ്യപ്പെടുന്നപക്ഷം ദർഘാസുകാരൻ സ്വന്തം ചെലവിൽ സാധന സാമഗ്രികൾ പരിശോധനയ്ക്ക് വിധേയമാക്കേണ്ടതാണ്.
3. മുൻകൂർ തുക നൽകുന്നതല്ല.

No. S2-8912/2018/MCC. 27th May 2018.

Sealed competitive tenders in the prescribed form are invited from the manufacturers or Authorized dealers for the supply of Reagents and Kits for Microbiology Department, Govt. Medical College, Kozhikode. The tender forms and details can be obtained from the office of the Principal, Government Medical College, Kozhikode on payment of tender cost. Tender should be superscribed with tender No. and addressed to the Principal, Govt. Medical College, Kozhikode. Belated tenders will not be accepted.

Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD@ 1% of the total cost of the item tendered for (minimum ` 1,500) Stamp paper will be supplied to the firm outside Kerala on request along with remittance of ` 250 (Rupees Two hundred and fifty only) by money order in favour of Principal, Government Medical College, Kozhikode. Specimen copy of the tender annexed with the tender form. Rates should be quoted in Indian Rupees only. All the taxes applicable to be clearly mentioned. Fright, insurance, loading unloading erection and commission charges and installation charges should be done by the tenderer.

The tender without required earnest money deposit, agreement and not satisfying other tender specifications are liable to be rejected without further notice. Duplicate copy of tender form can be obtained on payment of cost. The tenders will be opened in the presence of tenderers or their authorised representatives as scheduled.

Demonstration, if required, should be provided by the firm at their own expense. Further details can be had from the office of the Principal, Government Medical College, Kozhikode during working hours. Phone:0495-2350212.

Sl. No.	Tender No. and Items with Estimated Cost
1	S2/8912/2018/MCC—Weil Felix test Kit semi quantitative determination on microplate—` 1,15,740
2	S2/8913/2018/MCC—NSI Antigen ELISA kit—` 1,23,800
3	S2/8914/2018/MCC—HBs Ag Elisa Kit—` 1,80,000
4	S2/8916/2018/MCC—Anti-HBs (Antibody to HBs Ag), Hepatitis A, E virus IgM Elisa Kits and HCV Card Test—` 1,63,600
5	S2/8923/2018/MCC—Leptospira IgM Elisa Kit—` 2,80,000
6	S2/8924/2018/MCC—IgM Elisa for Scrub typhus detection Kit—` 1,80,000
7	S2/8928/2018/MCC—Viral DNA & RNA extraction kit—` 1,29,500

Cost of tender form — ` 708 for Sl. No. 5, ` 590 for Others.

Cost of tender form by Post—` 758 for Sl. No. 5, ` 640 for Others.

Last date of sale of tender form by post—26-6-2018.

Last date and time of sale of tender form—5-7-2018, 3 p. m.

Due date and time of receipt of tender—6-7-2018, 3 p. m.

Date and time of opening of tender—7-7-2018, 11 a. m. for Sl. No. 1; 7-7-2018, 11.30 a.m. for Sl. No. 2; 7-7-2018, 12 Noon for Sl. No. 3, 7-7-2018, 3 p.m. for Sl. No. 4; 9-7-2018, 11.30 a.m. for Sl. No. 5; 9-7-2018, 12 Noon for Sl. No. 6, 9-7-2018, 2.30 p.m. for Sl. No. 7.

Date up to which the rates are to be firm—31-3-2019.

Person to be addressed for buying and submitting tender form—Principal, Government Medical College, Kozhikode, Kerala-673 008.

SPECIAL CONDITIONS

1. The brochure issued by the manufacturer in original should be attached.
2. The firm should be arranged demonstration at his own cost, if requested.
3. No advance payment will be made.

Government Medical College,
Kozhikode.

(Sd.)
Principal.

Police Department

TENDER NOTICE

[No. 01/2018]

No. E1-665/2017/KAP-II.

12th June 2018.

Sealed tenders are invited from the eligible vendors for the supply of following band instruments/equipments for the use of Band Wing of KAP 2 Bn., Muttikulangara, Palakkad. The tenders should reach this office on or before 11.30 a.m. on 5-7-2018.

Specification for band Instrument Equipments

Sl. No.	Name of Item and Quantity Required
1	Bag Pipe with case—10 Nos.
2	Bass Drum 28" Complete with Carrier—1 No.
3	Side Drums 14 Complete with Carrier—3 Nos.
4	Tenor Drum 18" Complete with carrier—2 Nos.
5	Major Stick—1 No.

EMD—` 1,890.

Cost of tender form—` 380 + ` 46.

Date and time of tender opening—5-7-2018 at 12 Noon.

GENERAL

- The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender at Kerala Police and Certificate from the OEM for sales and service.
- One Bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
- The OEM/Bidder should have a well equipped service centre functioning in India to cater immediately after sales requirement. Copy of Service Centre details must be enclosed along with tender document (Preferably bidder should have a Service Centre in South India).
- The bidder should have a valid GST Registration Copy of GST registration certificate should be enclosed along with the tender.
- The bidder should have valid GST Index Number, copy of GST Index Number allocation letter should be enclosed along with the tender.
- The Bidder must fulfill the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof.
 - Valid Authorization letter from the OEM to attend the particular tender.
 - Certificate of Registration/Incorporation Certificate of the Bidder.

- Last 3 years financial status of the Bidder's/P&L and balance sheet/audit report of last 3 years.
- The Bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 continuous consecutive years with the OEM.
- The Bidder has to submit a Warrantee Certificate along with invoices.
- The bidder/manufacturer should have a minimum of 3 years experience in the Manufacture/supply of same OEM products and related accessories for Kerala Police/any Kerala Government organization.

CONDITIONS

- The tender should be superscribed with Tender Number and Name of the store item and addressed to the Commandant, KAP II Battalion, Muttikulangara, Palakkad, Kerala. Late tenders will not be accepted. A bond in stamp paper worth ` 200 should be enclosed with the tenders agreeing to follow all the terms and conditions stipulated by the Commandant, KAP II Battalion, Muttikulangara, Palakkad, in the tender document with regard to purchasing Band instrument.
- The tenders should be submitted in two separate parts containing Technical and Financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all envelopes sealed and superscribed with "Tender No. and Name of item". If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected out right.
- Tenders of the offers received with requisite EMD or bid security will be opened on 5-7-2018 at 12 p. m. in the presence of the authorized representatives of the firm who may be present at that time. All tenders received without EMD will be rejected outright. All prices quoted should be inclusive of all levies and taxes.
- Intending tenderers may, on application to the Commandant, KAP II Battalion, Muttikulangara, Palakkad obtain requisite tender forms on which the tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 380 + ` 46 (GST) which is the price fixed for the form/set of forms which is not be refundable under any circumstances. The tender forms are non transferable or download the tender forms from the Kerala Police website www.kerala.police.gov.in. The tenderers who download forms should submit the required tender value as Demand Draft along with the tender.

- 5. Earnest Money Deposit (EMD) should be furnished along with the tender. EMD may be submitted either in crossed Bank Drafts/Treasury Savings Bank Deposits/Government Promissory Notes/Bank Guarantee or National Saving Certificates drawn in favour of Commandant, KAP II Battalion, Muttikkulangara, Palakkad. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
- 6. Specifications and list of items of each tender shall be obtainable from KAP II Battalion, Muttikkulangara, Palakkad during working hours or from the Police website as mentioned above. The firms should also furnish the detailed specifications, make, brochures, Test Report from Govt. Laboratories/Agencies, (wherever possible) technical support network in Kerala etc. of the equipments along with the tenders. The tenders without detailed specifications of quoted items, brochures, make etc. are liable to be rejected forthwith. The tenders without separate envelope and superscribing the tender number etc. may be rejected.
- 7. As the items are urgently required, the selected bidder will have to supply the item without loss of time, preferably within one month.
- 8. Samples will be submitted free of cost whenever necessary, which would be returned only after the supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
- 9. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The rates quoted should be valid and firm till 31-3-2019.
- 10. The Commandant, KAP II Battalion is empowered to reject any tender without assigning any reason.
- 11. For any further clarification please contact Assistant Commandant (QM) (Ph: 9497930285), Battalion OC (HQ) (Ph: 9497987386), Band SI (Ph: 949793660) or Battalion Office (0491 255212)

Kerala Armed Police-II,
Palakkad.
cmdtkap2.pd@kerala.gov.in.

UMA IPS,
Commandant.

Printing Department

ദർഘാസ് പരസ്യം

നമ്പർ 22/2018-19.

2018 ജൂൺ 21.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് പ്ലേറ്റുകൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 9-7-2018, ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേ ദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയക്കുന്ന കവറിനു മുകളിൽ "ദർഘാസ് നമ്പർ 22/2018-19-പ്ലേറ്റുകളുടെ വിതരണം സംബന്ധിച്ച്" എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

സാധന സാമഗ്രികളുടെ വിവരം:

സി.റ്റി.പി. പ്ലേറ്റുകൾ

- 1. 608×914×0.28 mm (വയലറ്റ്)—1000.
- 2. 770×927×0.28 mm (വയലറ്റ്)—800.
- 3. 608×914×0.28 mm (തെർമൽ)—200.

അടങ്കൽ തുക— 4,90,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ 1 %.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ഒറിജിനൽ ` 1,000 (+ ജി.എസ്.റ്റി. 18 %) നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 500 (+ ജി.എസ്.റ്റി. 18%) നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രിസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

No. 22/2018-19.

21st June 2018.

Sealed tenders superscribed as Tender No. 22/2018-19 for the supply of the Plates is invited by the undersigned. The tenders along with samples should reach this office on or before 9-7-2018 at 1 p.m. and the same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 1,000 + GST @ 18% for original form and ` 500 + GST @ 18% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms nor will the forms be sent by V.P.P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 9-7-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any accounts.

List of Item

C. T. P. Plates

- 1. 608 × 914 × 0.28 mm (Violet)—1000
 - 2. 770 × 927 × 0.28 mm (Violet)—800
 - 3. 608 × 914 × 0.28 mm (Thermal)—200
- PAC— ` 4,90,000.
EMD—1% of the amount of tender.

General Conditions

- 1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r. Government Central Press, Thiruvananthapuram.
- 2. Samples should be supplied.
- 3. The item should be supplied within 7 days on the receipt of confirmation.
- 4. The payment will be made only after satisfactory receipt and survey reports.
- 5. Bank Account details should be furnished in the bill.
- 6. The rates should be valid upto 31-3-2019.
- 7. The purchaser has the right to cancel the supply order at any time without assigning any reason.

Govt. Central Press,
Thiruvananthapuram.

(Sd.)
Superintendent.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി1-1156/2018/RIT. 2018 ജൂൺ 12.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രിക്കൽ ആന്റ് ഇലക്ട്രോണിക്സ് എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഉപയോഗത്തിനായി ലാബ് ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്ര വെച്ച കവറുകളിൽ മത്സരബാധമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 3,65,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി.എസ്.ടി. ഉൾപ്പെടെ):

അസ്സൽ— ` 784.

പകർപ്പ്— ` 448.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—9-7-2018, 1 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—10-7-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—10-7-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 29-6-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെൻഡർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം അടങ്കൽ തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യം ഡി.ഡി.യായി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D1-1156/2018/RIT. 12th June 2018.

Sealed tenders are invited for the supply of equipments for Simulation lab for the use in Electrical and Electronics Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam.

Estimated Cost— ` 3,65,000.

Cost of tender forms (Including GST):

Original— ` 784.

Duplicate— ` 448.

Last date and time of sale of tender form— 9-7-2018, 1 p. m.

Last date and time of receipt of tender— 10-7-2018, 1 p. m.

Date and time of opening of tender—10-7-2018, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 29-6-2018.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and 1% of estimated cost as EMD by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected, detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of
Technology, Kottayam.

(Sd.)
Principal.

SHORT TENDER NOTICES

(1)

No. D3-2546/2018. 2nd June 2018.

Tenders, sealed with sealing wax, are invited for the supply and purchase of Art Room Working Counters for the Visual Arts Classroom of School of Architecture. Tenders should be superscribed as Tender No. D3/17/2018-19 for the supply of Art Room Working Counters and addressed to Principal, Govt. Engineering College, Thrissur, Kerala. The last date for the receipt of tender is 2-7-2018, 2 p.m. The tenders will be opened at 11 a. m. on 3-7-2018 in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may obtain the requisite tender forms from the Principal, Govt. Engineering College, Thrissur on cash remittance of ` 672 + Postal charge the price fixed for requisite tender form. Duplicate form, if required, will be issued at per copy. Tender forms are not transferable. The sale of tender forms will be closed at 12 noon on 2-7-2018.

Cost of tender forms should be remitted either in cash or by Money Order ` 672+ Postal charges. Cheques, Postage Stamps, Postal Orders or Demand Drafts will not be accepted towards the cost of tender forms. The forms will not be sent by VPP.

Tenders should be accompanied by EMD of 1% of the approximate amount by D D drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office.

(2)

No. D2/3497/18/GECTCR. 13th June 2018.

Sealed tenders are invited for the supply of equipment for Government Engineering College, Thrissur.

Tender No.—D2/22/2018-19.

Department—Chemical Engineering
Items and Specifications—Installation of Chlorinator.

Tender Value—` 1,680 + Postal Charges.

Approximate Cost—` 4,75,000.

Last date and time of issue of tender form—10-7-2018, 2 p.m.

Last date and time of receipt of tender—10-7-2018, 2 p.m.

Date and time of opening of tender—11-7-2018, 11 a.m.

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur on cash remittance of cost of tender form + Postal charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for be tender form. Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by VPP.

Tenders should be accompanied by EMD of 1%, subject to a minimum of ` 1,500 of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office working hours.

Government Engineering College,
Thrissur.
Ph: 04872334144
Website: www.gectcr.ac.in.

DR. JAYANAND, B.,
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി1/1073/2018.

2018 ജൂൺ 1.

മഞ്ചേരി സർക്കാർ പോളിടെക്നിക്കൽ കോളേജിലെ സിവിൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിലേക്ക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ താൽപ്പര്യമുള്ള കമ്പനികളിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. ടെണ്ടറുകൾ അയയ്ക്കുന്ന കവറിനു പുറത്ത് 'ടെണ്ടർ നമ്പർ 01/18-19-സിവിൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിലേക്കുള്ള ഉപകരണങ്ങൾ' എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്. ടെണ്ടർ ഫോറം 784-ന് കോളേജ് ഓഫീസിൽ നിന്നും പ്രവർത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോമിന്റെ വിൽപ്പന 6-7-2018, 10 മണിക്ക് അവസാനിക്കുന്നതാണ്. പുരിപ്പിച്ച ടെണ്ടറുകൾ 6-7-2018-ന് 11 മണിക്ക് മുമ്പായി ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനകം ലഭിക്കുന്ന ടെണ്ടറുകൾ 6-7-2018-ന് 2 മണിക്ക് അപ്പോൾ ഹാജരുള്ള പ്രതിനിധികളുടെ മുമ്പാകെ തുറന്ന് പരിശോധിക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ ഫോമുകൾ കൈമാറാവുന്നതല്ല. തപാലിൽ ടെണ്ടർ ഫോമുകൾ ആവശ്യമുള്ളവർ 834 മണി ഓർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോം ആവശ്യമുള്ളവർ 392 അധികമായി ഒടുക്കേണ്ടതാണ്. ടെണ്ടർ ഫോറത്തോടൊപ്പം 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയിട്ടുള്ള പ്രാഥമിക സമ്മതപത്രവും 3,300-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും (നിരതദ്രവ്യം) ചേർക്കേണ്ടതാണ്.

No. D1/1073/2018.

1st June 2018.

Sealed tenders are invited for the supply of tools for Civil Engg. Department of Government Polytechnic College, Manjeri. The envelopes containing the tender should bear the superscription "Tender No. 01/18-19-Tools for Civil Engg. Department" and should be addressed to the Principal, Government Polytechnic College, Manjeri, Karuvambam West P.O., Malappuram-676 123. Last date for receipt of tenders will be 6-7-2018, 11 a.m. Late tenders will not be accepted. The tenders will be opened at 2 p.m. on 6-7-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to the Principal, Government Polytechnic College, Manjeri-676 123, Phone-0483 2763550 obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 784 (Rupees Seven Hundred and Eighty Four Only) (Postal charges ` 50 extra) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are

not transferable. Sale of tender forms will be closed at 10 a.m. on 6-7-2018. Cheques, postage stamps, etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 392 per copy. Preliminary agreement prepared in Kerala Stamp Paper worth ` 200 is to be attached along with the tender forms. EMD in the form DD drawn from a Nationalised Bank for ` 3,300 is to be furnished in favour of Principal, Government Polytechnic College, Manjeri (payable at SBI Manjeri Branch).

Govt. Polytechnic College,
Manjeri, Karuvambram West P. O.,
Malappuram.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഇ/399/2018. 2018 ജൂൺ 1.

നെരുവമ്പ്രം ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ ഇലക്ട്രോണിക്സ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ചതും മത്സരാടിസ്ഥാനത്തിലുള്ള തുറന്ന തരത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—01/2018-19.

അടങ്കൽ തുക—` 1,15,000.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 500 + GST.

ദർഘാസുകൾ വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—12-7-2018, 11 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-7-2018, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-7-2018, 3 മണി.

ദർഘാസ് ഫോറവും വിവരങ്ങൾ അടങ്ങിയ ലിസ്റ്റും മേൽപ്പറഞ്ഞ നിരക്കിൽ നെരുവമ്പ്രം ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ സൂപ്രണ്ടിന്റെ ഓഫീസിൽ നിന്ന് നേരിട്ടും ` 500 + 18% GST. -ക്ക് തപാലിലും ലഭിക്കുന്നതാണ്. അസ്സൽ ഫോറത്തിന്റെ തന്നെ ദർഘാസുകൾ സമർപ്പിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ മാർഗ്ഗം ആവശ്യമുള്ളവർ ` 27 തപാൽ ചാർജ്ജായി അധികം അയയ്ക്കേണ്ടതാണ്.

ദർഘാസ് തുകയുടെ 1% (മിനിമം ` 1,500) നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ തയ്യാർ ചെയ്ത ഒരു പ്രാരംഭ കരാറും നിശ്ചയമായും ദർഘാസിന്റെ കൂടെ അടക്കം ചെയ്യേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. നിശ്ചിത ദിവസത്തിനും സമയത്തിനും മുൻപായി ദർഘാസുകൾ താഴെ ഒപ്പുവെച്ച മേലധികാരി മുൻപാകെ ലഭിച്ചിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്നതോ ആവശ്യമായ ഉള്ളടക്കങ്ങൾ ഇല്ലാത്തതോ ആയ ദർഘാസുകൾ നിരസിക്കുന്നതായിരിക്കും. ദർഘാസിനുവേണ്ടിയുള്ള മണി ഓർഡറുകൾ 12-7-2018-നോ അതിനു മുൻപോ നിശ്ചയമായും ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. മേൽപ്പറഞ്ഞ തീയതികൾ ഏതെങ്കിലും കാരണത്താൽ അവധി ദിവസമായി പ്രഖ്യാപിക്കുന്നപക്ഷം തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം തന്നെ പരിഗണിക്കുന്നതാണ്. ഫോറത്തിന്റെ വില മറ്റു തരത്തിൽ സ്വീകരിക്കുന്നതല്ല.

No. E-399/2018. 1st June 2018.

Sealed competitive tenders are invited for the supply of the following materials.

Superscription—Supply of Electronics Equipments for the use of Electronics Department.

Tender No.—01/2018-19.

Estimate Cost—` 1,15,000.

Last date and time of sale of tender form—12-7-2018, 11 a. m.

Last date and time of receipt of tender form—12-7-2018, 2 p. m.

Opening date and time of tenders—12-7-2018, 3 p. m.

Tender forms and List can be had from the Office of the Superintendent, Govt. Technical High School, Neruvambram, P. O. Payangadi, Pin-670 303, Kannur, on a Cash/Money Order remittance of ` 500+18% GST. No other form of remittance will be accepted.

Those who want tender form by post should send an additional amount of ` 27 towards the postal charge.

E. M. D.—1% of the quoted value by means of Demand Draft/FDR drawn in favour of the Superintendent (Minimum of ` 1,500), Govt. Technical High School, Neruvambram from a Nationalized Bank. Bankers Cheque will not be accepted.

Tenders should be accompanied by an agreement in Kerala Stamp Paper worth ` 200. Tenders without Agreement, E. M. D. will be rejected. Tender should be clearly superscribed and the same will be opened at the specified date and time on the presence of such tenderers or their authorized representative. Late tenders will not be considered. If the opening date happens to be a holiday the tender will be opened on the next working day.

LIST OF EQUIPMENTS

Sl. No.	Details of items with specification	Quantity of items now required
1	C R O, 875mHz, 90 s, Dual channel	1 No.
2	D S O, 100mHz Bandwidth, 1G sa/s, 1mpts memmory, Dual channel	1 No.
3	Function Generator, 2Hz to 200KHz, sin, square, triangle O/P. 100mV-5V, O/P	1 No.
4	DC Regulated power supply, Input-240V A C, Single phase, Output-0-30V DC, 10A DC	2 Nos.

Govt. Technical High School,
Neruvambram, Payangadi P. O.,
Kannur.

(Sd.)
Superintendent.